

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/11918/2025	CHANDAN KARA VS STATE OF ODISHA	RAJJEET ROY VS	BINIKA /27 /2025 () //	AOR20220001462C202500047
2	D-BLAPL/11920/2025	SK. RABUL @ RABIBUL VS STATE OF ODISHA	APURBA DAS VS	BHADRAK RURAL /271 /2021 () //	AOR20230000183C202500002
3	D-BLAPL/11924/2025	KUBER JYOTISH VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	K.BALANG /46 /2025 () //	
4	D-BLAPL/11926/2025	SANTOSH BARIK @ MANORANJAN BARIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /114 /2025 () //	
5	D-BLAPL/11934/2025	ANIL MAGAR VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /73 /2025 () //	AOR20220000246C202500027
6	D-BLAPL/11937/2025	AZAD @ NIMAI RAJHANS VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /418 /2024 () //	
7	D-BLAPL/11939/2025	MANAS RANJAN BEHURA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	/ /0 () //	
8	D-BLAPL/11940/2025	TULU PRADHAN VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /70 /2025 () //	
9	D-BLAPL/11943/2025	GUNU @ PINTU DAS VS STATE OF ODISHA	KASHINATH PATTANAİK VS	BARANGA /479 /2024 () //	
10	D-BLAPL/11947/2025	DUKHIRAM PATEL @ MUDHA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH SADAR /176 /2019 () //	
11	D-BLAPL/11955/2025	BASUDEV MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /64 /2025 () //	

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12	D-BLAPL/11966/2025 BLAPL/4226/2025	KALIA GOUDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /44 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000088/2025	AOR20220001245C202500025
13	D-BLAPL/11967/2025	RAJA BEHERA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /33 /2025 ()	AOR20220000263C202500027
14	D-BLAPL/11970/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BALIMI /284 /2023 ()	AOR20220001631C202500110
15	D-BLAPL/11971/2025	BINOD CHANDRA MAHARANA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	G.R.P.S.,BERHAMPUR /51 /2025 ()	AOD20240000242C202500068
16	D-BLAPL/11973/2025	SRIHARI PRADHAN VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	MOHANA /57 /2024 ()	AOD20240000242C202500067
17	D-BLAPL/11975/2025	SITAKANTA NAYAK @ NAHAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /166 /2021 ()	
18	D-BLAPL/11978/2025	PRASANJIT @ PRIYAJIT DAS VS STATE OF ODISHA	BIJOY DASMOHAPATRA VS	BANARAPAL /83 /2025 ()	
19	D-BLAPL/11979/2025	SULOCHANA SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	KHURDA SADAR /88 /2025 ()	
20	D-BLAPL/11981/2025	RABINDRA KUMAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 ()	
21	D-BLAPL/11982/2025	SINU @ DASA @ DASARATHI LENKA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	DHENKANAL SADAR /229 /2025 ()	
22	D-BLAPL/11989/2025	JAGABANDHU MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	MANGALPUR /141 /2023 ()	
23	D-BLAPL/11990/2025	UMAKANTA PRADHAN @ UMA	SURYA KANTA PRADHAN	CHHENDIPADA /524 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/11992/2025	CHAGALA KHUNTIA	HARIPAD MOHANTY	SPL.TASK FORCE /7 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/11994/2025	BISWANATH SOURA @ BATI	ARIJEET MISHRA	JEYPORE SADAR /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/11995/2025	RAKESH CHOUDHURI @ CHOUDHURY	KULDEEP MOHANTY	PLANTSITE /217 /2025	AOD20240000012C202500083
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/11999/2025	ALOK SWAIN @ ALOYA SWAIN	SURYAKANTA DWIBEDI	RANPUR /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/12000/2025	SUSANTA SAHOO	KULDEEP MOHANTY	NUAGAON /50 /2025	AOD20240000012C202500082
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/12003/2025	SUNIL SABAR	SURYAKANTA DWIBEDI	TUMUDIBANDHA /44 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/12006/2025	SHIBA PRASAD BEHERA	RAJENDRA NARAYAN ROUT	KHUNTUNI /64 /2025	AOR20220001558C202500084
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/12010/2025	SAROJ KUMAR SAHOO	SITIKANT MISHRA	CHHENDIPADA /524 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/12011/2025	CHANDAN KUMAR MAHARANA	MONOMOY BASU	NILGIRI /181 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/12014/2025	CHIRANJEEB GURU	BISWABARA DASH	SAMBALPUR TOWN /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/12015/2025	DILIP KUMAR SWAIN	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /31 /2025	
		VS	VS	()	

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35	D-BLAPL/12031/2025	STATE OF ODISHA SANJAY BEHERA @ SANJAYA BEHERA VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /122 /2025 ()	
36	D-BLAPL/12036/2025	STATE OF ODISHA KESHAB BEHERA @ KESABA BEHERA VS	JYOTIRMAYA SAHOO VS	// JAGATSINGPUR /539 /2021 ()	
37	D-BLAPL/12038/2025	STATE OF ODISHA PINTU BEHERA VS	OM PRAKASH SARAN VS	// BALIMI /323 /2023 ()	AOR20220000371C202500086
38	D-BLAPL/12039/2025	STATE OF ODISHA ROHITA NAIK VS	BHAGABAN SARANGI VS	// BADAGADA /22 /2023 ()	AOR20220002669C202500010
39	D-BLAPL/12042/2025	STATE OF ODISHA RAMA NAYAK @ RAMA NAIK VS	RAJENDRA NARAYAN ROUT VS	// JEYPORE TOWN /123 /2023 ()	AOR20220001558C202500085
40	D-BLAPL/12043/2025	STATE OF ODISHA ANANTA BAG VS	PRAFULLA KUMAR KAR VS	// JHARSUGUDA SADAR /501 /2024 ()	
41	D-BLAPL/12044/2025	STATE OF ODISHA NAGEN KUMAR SAHU @ NAGEN KUMAR SAHOO @ SABU VS	SABU BRATA SENAPATI VS	// SORO /270 /2025 ()	
42	D-BLAPL/12045/2025	STATE OF ODISHA BASUDEV KANHAR VS	AMULYA RATNA PANDA VS	// KANTAMAL /108 /2017 ()	
43	D-BLAPL/12046/2025	STATE OF ODISHA BHIKUN MAHAKUD VS	AMULYA RATNA PANDA VS	// //0 ()	
44	D-BLAPL/12051/2025	STATE OF ODISHA KIZHAKKEKALAYIL ANUJIKUMAR ANUJITH VS	KARISHMA RAJPUT VS	// //0 ()	
45	D-BLAPL/12052/2025	UNION OF INDIA ABHAYA BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// BHAWANIPATNA TOWN /206 /2024 ()	AOR20220001615C202500064

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46	D-BLAPL/12053/2025	LULU @ KRUPASINDHU MOHAPATRA VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	BHARATPUR PS /524 /2024 () //	
47	D-BLAPL/12054/2025	PARBATI BAG VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	BHATILI /118 /2023 () //	AOR20250000161C202500016
48	D-BLAPL/12056/2025	INDRA JUANGA @ INDRAMANI JUANGA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PANDAPADA /26 /2025 () //	AOD20240000364C202500059
49	D-BLAPL/12057/2025	SANKARSAN JAGADALA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	BIRMAHARAJPUR /75 /2022 () //	
50	D-BLAPL/12058/2025	PABITRA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KOMNA PS /25 /2013 () //	
51	D-BLAPL/12061/2025	PURNA CHANDRA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /15 /2024 () //	
52	D-BLAPL/12066/2025	AJAYA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /297 /2024 () //	
53	D-BLAPL/12067/2025	AJAYA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /304 /2024 () //	
54	D-BLAPL/12069/2025	RANJAN DEHURI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /16 /2024 () //	
55	D-BLAPL/12070/2025	BISHNU PRASAD BEHERA @ KUNA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KANAS /207 /2023 () //	
56	D-BLAPL/12071/2025	SANDEEP SENAPATI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /88 /2025 () //	
57	D-BLAPL/12072/2025	FARHA PARBIN	AMULYA RATNA PANDA	BARBIL /39 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/12076/2025	ASWINI BISI	AKSHAYA KUMAR SAHOO	JAGDALPUR /31 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/12077/2025	ANGEL MISHRA	DEBASNAN DAS	TOMANDO /324 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/12080/2025	SASHI KISAN @ CHANTI	AKSHAYA KUMAR SAHOO	DEOGARH /64 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/12081/2025	LALIT KUMAR ARYAMOHAN MOHANTA	PARTHA SARATHI DAS	CYBER CRIME AND ECONOMIC OFFENCES, KENDRAPUR /140 /2025	AOR202500060
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/12082/2025	SAHADEV NAYAK	KASHINATH PATTANAİK	JEYPORE TOWN /246 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/12084/2025	R. SINU THURAI @ CHINUDURAI	SATYANARAYAN MISHRA	KALIMELA /184 /2023	AOR20220001303C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/12091/2025	PRATIK KUMAR DAS @ PRATEEK DASH	ASHWARIYA DASH	CAPITAL P.S. /130 /2025	AOR20220001665C202500029
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/12094/2025	DHRUBA CHARAN SAHU	DIPALI MOHAPATRA	SAMBALPUR VIGILANCE /2 /2025	AOR20250000161C202500017
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
66	D-BLAPL/12095/2025	NARESH SWAIN @ HADIBANDHU	HEMANT KU. TRIPATHY	BANKI /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/12098/2025	BALARAM ROUT	SMITA RANJAN PATNAİK	NANDANKANAN /97 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/12100/2025	MAGUNI NAYAK	BHARAT BHUSAN ROURAY	ANGUL TOWN /147 /2025	
		VS	VS	()	

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69	D-BLAPL/12102/2025	STATE OF ODISHA SUDHIRA SAHU @ SUDHIR SAHU VS	BHARAT BHUSAN ROUTRAY VS	// ANGUL TOWN /216 /2025 ()	
70	D-BLAPL/12106/2025	STATE OF ODISHA DEBA @ DEBARAJ GOUDA VS	SANTOSH KUMAR MAHANTY VS	// TARASINGI /237 /2024 ()	AOD20240000242C202500073
71	D-BLAPL/12107/2025	STATE OF ODISHA SIMADRI KADRAKA VS	DEEPANKAR PANIGRAHY VS	// BANDHUGOAN /27 /2014 ()	
72	D-BLAPL/12111/2025	STATE OF ODISHA URDHAB GOLARI VS	DEEPANKAR PANIGRAHY VS	// PADWA /25 /2025 ()	
73	D-BLAPL/12113/2025	STATE OF ODISHA RAKESH BAHALIA VS	BISWA BHUSAN DAS VS	// JAGATSINGPUR /707 /2024 ()	
74	D-BLAPL/12114/2025	STATE OF ODISHA SANTILAL BHATT @ DUTTA VS	MAHES DAS VS	// DARINGBADI /71 /2025 ()	
75	D-BLAPL/12117/2025	STATE OF ODISHA RITU @ ROSHAN PARASETH VS	AKSHAYA KUMAR SAHOO VS	// TUMUDIBANDHA /67 /2020 ()	
76	D-BLAPL/12119/2025	STATE OF ODISHA ALOK BHOI VS	BISWABHUSAN DAS VS	// TIRTOL /564 /2024 ()	
77	D-BLAPL/12125/2025	STATE OF ODISHA LITUN PATTNAYAK @ PATTNAIK VS	PRASSANA KUMAR MOHANTY VS	// DHENKANAL TOWN /135 /2025 ()	
78	D-BLAPL/12130/2025	STATE OF ODISHA ALANKUTA VENKATESH VS	SAMVIT MOHANTY VS	// K.BALANG /46 /2025 ()	
79	D-BLAPL/12131/2025	STATE OF ODISHA JITENDRA PRADHAN @ SIPU VS	LAXMI NARAYAN RAYATSINGH VS	// DHAULI PS /288 /2024 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/12132/2025	PRAVEEN KUMAR PAGIDIPALLY @ P.PRAVEEN VS STATE OF ODISHA	SAMVIT MOHANTY VS	K.BALANG /46 /2025 () //	
81	D-BLAPL/12135/2025	ANIL SAMANTASINGHAR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //	
82	D-BLAPL/12137/2025	KALIA @ RAMESH NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KEONJHAR TOWN /164 /2025 () //	
83	D-BLAPL/12138/2025	KANHU @ ASISH NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KEONJHAR TOWN /164 /2025 () //	
84	D-BLAPL/12141/2025	RANJAN NAIK @ RANJAN KUMAR NAIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /126 /2021 () //	
85	D-BLAPL/12144/2025	SIPU BEHERA @ TIKI VS STATE OF ODISHA	SATYABRATA DASH VS	BARANGA /437 /2024 () //	
86	D-BLAPL/12147/2025	SIPU BEHERA @ TIKI VS STATE OF ODISHA	SATYABRATA DASH VS	MARKAT NAGAR /201 /2024 () //	
87	D-BLAPL/12149/2025	KAMAL BISWAL @ KALIA VS STATE OF ODISHA	SUSMITA PATTNAIK VS	KUMBHARAPARA /128 /2025 () //	
88	D-BLAPL/12168/2025	PARESH BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SARANGADA /41 /2025 () //	
89	D-BLAPL/12169/2025	RATNAKAR KANHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
90	D-BLAPL/12172/2025	NUTAN KUMAR PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /41 /2025 () //	
91	D-BLAPL/12174/2025	RABINDRA MOHANTY @ KAINYA	JYOTIRMAYA SAHOO	K.NUAGAON /41 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/12177/2025	SAGAR PRASAD SAHU	JYOTIRMAYA SAHOO	K.NUAGAON /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/12178/2025	DANDA MAHARANA	JYOTIRMAYA SAHOO	K.NUAGAON /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/12179/2025	RAJESH KUMAR GOUDA @ RAJESH GOUDA	JYOTIRMAYA SAHOO	K.NUAGAON /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/12181/2025	T. GANESH RAO	SUJIT KUMAR PATNAIK	K.NUAGAON /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/12182/2025	SIMANCHAL DORA	PULIN MARTHA	TIKABALI /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/12184/2025	SURAJ DALABEHERA	PULIN MARTHA	TIKABALI /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/12188/2025	DEBASHIS PANIGRAHI	SURENDRA KUMAR BISWAL	PHIRINGIA /86 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CMAPL/16012/2025	B.NAGARJUN	ADV.	//	
		VS	VS	()	
		ORISSA HYDROPOWER CO. LTD.,KHURDA		//	
100	D-CMAPL/16133/2025	SANTOSH KU.PATI	HARMOHAN DHAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CMP/15831/2025	PRAFULLA KUMAR SAHU	SAROJA KANTA MANDAL	//	
		VS	VS	()	
		SATRUGHAN BEHERA		//	
102	D-CMP/15836/2025	SATYA NARAYAN MOHAPATRA	SAROJA KANTA MANDAL	//	
		VS	VS	()	

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103	D-CMP/15856/2025	KRUSHNA CHANDRA SAMANTARAY MANOJ AGRAWAL @ MANOJ KUMAR AGRAWAL VS GORTI ANNA PURNA DEVI	AMIT PRASAD BOSE VS	// // 0	
104	D-CMP/15865/2025	K.AMIR NAIR VS K.DEVI AGRAWAL	AMIT PRASAD BOSE VS	// // 0	
105	D-CMP/15870/2025	JYOTI SURI VS SABITA BEN PATEL	AMIT PRASAD BOSE VS	// // 0	
106	D-CMP/15878/2025	JAGANNATH NAG VS RAJIB LOCHAN SINGH DEO	BRAJA KISHOR PANDA VS	// // 0	
107	D-CMP/15933/2025	NARMADA BEHURA VS A.D.M, KENDRAPARA	SUBASH CHANDRA ROUT VS	// // 0	AOR20220000058C202500002
108	D-CMP/15937/2025	KRUSHNA NARAYAN BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// // 0	
109	D-CMP/15940/2025	SUDARSAN BEHERA VS DEBASISH KUMAR BEHERA	BHAWANI SANKAR PANIGRAHI VS	// // 0	
110	D-CMP/15964/2025	BANITA PATEL @ ROUT VS SATYANANDA ROUT	TRILOCHAN NANDA VS	// // 0	
111	D-CMP/15987/2025	PRASANT @ PRASANT KUMAR NAYAK VS PRAMILA BEHERA	DWARIKA PRASAD MOHANTY VS	// // 0	
112	D-CMP/16015/2025	DEBENDRA MALLIK VS NRUSINGH CHARAN MALLIK	KARUNAKAR GAYA VS	// // 0	
113	D-CMP/16018/2025	PRAMILA BARIK VS PRAFULLA KUMAR BARIK	KARUNAKAR GAYA VS	// // 0	

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114	D-CMP/16058/2025	DUTIA RAJHANSA VS SUSHANTA KUMAR PANDA	MADHUMITA PANDA VS	// 0 //	
115	D-CMP/16070/2025	KUMARI KALYANI GAJAPATI VS SARVAGNYA JAGANNATH GAJAPATI NARAYAN DEV	PRASANNA KUMAR MISHRA VS	// 0 //	
116	D-CMP/16080/2025	ABHYA KUMAR PRADHAN VS SECRETARY, GENERAL ADMINSTRATION DEPTT, BBSR	SUDHANSU SEKHAR JENA VS	// 0 //	
117	D-CMP/16110/2025	SWARNAPRAVA DAS VS PRANAB KUMAR SATAPATHY	TANMAY MISHRA VS	// 0 //	
118	D-CMP/16151/2025	NAGEN KUMAR NAYAK VS JATADHARI SAHOO	S.S.RAO VS	// 0 //	
119	D-CMP/16190/2025	KALPANA MOHAPATRA VS MINATI MOHAPATRA	VIVEKANANDA JENA VS	// 0 //	
120	D-CMP/16196/2025	MAKHI MAHANA VS BASANTI GHADEI	RAJESH KUMAR MAHAPATRA VS	// 0 //	
121	D-CMP/16226/2025	FAKIR NAIK VS JYOSTNAMAYEE SAHOO	ARUN KUMAR DAS 1 VS	// 0 //	
122	D-CMP/16250/2025	SIBA MAJHI VS UCHHABA KISAN	BYOMOKESH SAHOO VS	// 0 //	
123	D-CMP/16254/2025	URMILA CHARTARJEE @ URMILA MISHRA CHARTTERJEE VS DILLIP KUMAR MISHRA	TEJAS KUMAR MISHRA VS	// 0 //	
124	D-CMP/16256/2025	LAXMI MALLIK VS SARASWATI PANIGRAHI	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
125	D-CMP/16262/2025	AMITA DALAI	ABAKASH NANDA	//	

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		VS	VS	()	
126	D-CMP/16269/2025	BASANTA KUMAR NAIK @ BASANTA NAIK		//	
		AMITA DALAI	ABAKASH NANDA	//	
		VS	VS	()	
127	D-CONTC/15817/2025	RAMESH NAIK		//	
		DILLIP KUMAR PATRA	ADV.	//	
		VS	VS	()	
		SUBHANKAR MOHAPATRA,IAS		//	
128	D-CONTC/15820/2025	BRUNDABANA PADHI	ADV	//	AOR20220001600C202500039
		VS	VS	()	
		ANU GARG, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPTT.		//	
129	D-CONTC/15821/2025	PRADEEP KUMAR SAMAL	ADV	//	AOD20240000001C202500112
		VS	VS	()	
		DR. MAHESWAR SWAIN, DIRECTOR SPECIAL PROJECT PANCHYAT RAJ AND DRINKING WATER DEPTT.			
130	D-CONTC/15822/2025	RAKESH KUMAR SETHI	ADV.	//	
		VS	VS	()	
		USHA PADHEE,IAS		//	
131	D-CONTC/15879/2025	BASUDEV MAHAKUDO	BRAJA KISHOR PANDA	//	
		VS	VS	()	
		SURESH PANT,PRINCIPAL CHEIF CONSERVATOR OF FORESTS,ARANYA BHAWAN,BBSR		//	
132	D-CONTC/15887/2025	SADHU CHANDRA @ CHARAN TURUK	BRAJA KISHORE PANDA	//	
		VS	VS	()	
		SURESH PANT,PRINCIPAL CHIEF CONSERVATOR OF FORESTS,BBSR		//	
133	D-CONTC/15902/2025	SANTOSH KUMAR SATAPATHY	SUDHIR RANJAN MOHAPATRA	//	
		VS	VS	()	
		ASWATHY S., IAS		//	
134	D-CONTC/15929/2025	SASHI SEKHAR RATH	ADV.	//	
		VS	VS	()	
		PRABHU KALYAN PATTNAIK,IOFS,DIRECTOR,AGRICULTURAL MARKETING,BBSR		//	
135	D-CONTC/15930/2025	CHUMAN BARIHA	ADV	//	AOR20220001293C202500013
		VS	VS	()	
		PROF. PANKAJ ARORA,CHAIRMAN NATIONAL INSTITUTE OF OPEN SCHOOLING		//	
136	D-CONTC/15948/2025	KANDARPA NAYAK	ADV.	//	
		VS	VS	()	

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137	D-CONTC/15954/2025	ALOK KUMAR KAR,DIRECTOR,WATER RESOURCE DEPARTMENT,BBSR,KHURDA KAILASH CHANDRA NAYAK VS	ADV. VS	// // 0	
138	D-CONTC/15956/2025	ALOK KUMAR KAR,DIRECTOR,WATER RESOURCE DEPARTMENT,BBSR,KHURDA JITENDRA NATH BARIK VS	ADV. VS	// // 0	
139	D-CONTC/15958/2025	DEORANJAN KUMAR SINGH,IAS FARID KHAN VS	ADV. VS	// // 0	
140	D-CONTC/15961/2025	USHA PADHEE,IAS BHAGIRATHI MALIK VS	ADV. VS	// // 0	
141	D-CONTC/15965/2025	DEORANJAN KUMAR SINGH,IAS PADMA CHARAN PARIDA VS	ADV. VS	// // 0	
142	D-CONTC/15971/2025	DEO RANJAN KUMAR SINGH, IAS VICTIM/INFORMANT VS	ADV. VS	// // 0	
143	D-CONTC/15976/2025	JAGDISH CHANDRA JENA,OJS KAILASH CHANDRA SETHI VS	ADV. VS	// // 0	
144	D-CONTC/15981/2025	DEO RANJAN KUMAR SINGH, IAS BHASKAR CHANDRA SETHI VS	ADV. VS	// // 0	
145	D-CONTC/15983/2025	DEO RANJAN KUMAR SINGH, IAS RAGHUNATH AGASTI VS	ADV. VS	// // 0	
146	D-CONTC/15996/2025	DEO RANJAN KUMAR SINGH, IAS ALOK RANJAN MISHRA VS	ADV. VS	// // 0	
147	D-CONTC/15999/2025	GAURAV SHIVAJI ISALWAR,IAS BRAHMANANDA OJHA VS AMIT RANJAN HOTA,OAS	SURYAKANTA DWIBEDI VS	// // 0 //	

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148	D-CONTC/16003/2025	PRAMOD KUMAR NAYAK VS DIBYA JYOTI PARIDA,IAS	ADV. VS	// ()	
149	D-CONTC/16007/2025	GOURI SAMAL VS MANOJ KUMAR BEHERA	KALPATARU MISHRA VS	// ()	
150	D-CONTC/16022/2025	PRAMOD BHUE VS R.P.KOCHE,IPS	ADV. VS	// ()	
151	D-CONTC/16024/2025	PRAFULLA KUMAR BEURA VS ASHISH ISHWAR PATIL,IAS	ADV. VS	// ()	
152	D-CONTC/16025/2025	PRATAP CHANDRA PADHY VS ARAVIND AGRAWAL,IAS	ADV. VS	// ()	
153	D-CONTC/16027/2025	KUMUDINI MISHRA VS BANASHREE MALLICK,SECRETARY,PURI NIMAPARA CENTRAL CO-OPERATIVE BANK LTD,PURI	ADV. VS	// ()	
154	D-CONTC/16029/2025	TAPAN KUMAR SAHU VS ARABINDA KUMAR PADHEE,IAS	ADV. VS	// ()	
155	D-CONTC/16030/2025	GOPINATH SAHU VS ARABINDA KUMAR PADHEE,IAS	ADV. VS	// ()	
156	D-CONTC/16034/2025	PRIYADARSHANI MADHUSMITA NAYAK VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND WELFARE DEPTT.	ADV VS	// ()	AOD20250000180C202500030
157	D-CONTC/16035/2025	RAJKISHORE NAIK VS JUGAL KISHORE KUMAR BANOTH, IG OF POLICE (PERSONNEL)	ADV VS	// ()	AOR20220001535C202500080
158	D-CONTC/16084/2025	JAGANNATH PRASAD BAURI VS PARUL PATWARI, COLLECTOR AND DISTRICT MAGISTRATE,RAYAGADA	ADV VS	// ()	AOR20220001535C202500082
159	D-CONTC/16087/2025	GADADHAR KUNAR	ADV	//	AOR20220001535C202500081

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		VS	VS	0	
160	D-CONTC/16108/2025	JUGAL KISHORE KUMAR BANOTH, I.G OF POLICE(PERSONNEL),CUTTACK KUNJABANA PATEL	JAGAJIT PANDA	//	
		VS	VS	0	
161	D-CONTC/16114/2025	MANOJ SATYABAN MAHAJON,LAND ACQUISITION COLLECTOR SUNDARGARH PARAMESWAR PATEL	JAGAJIT PANDA	//	
		VS	VS	0	
162	D-CONTC/16122/2025	MANOJ SATYABAN MAHAJON,LAND ACQUISITION COLLECTOR SUNDARGARH PRASANTA KUMAR SAMAL	ADV.	//	
		VS	VS	0	
163	D-CONTC/16129/2025	DILIP ROUTRAI, IAS GAGAN BIHARI BHANJA	ADV.	//	
		VS	VS	0	
164	D-CONTC/16135/2025	ASHOK KUMAR GIRI,ENGINEER-IN-CHIEF,BBSR,KHORDHA NIRANJAN BAHINIPATI	ADV.	//	
		VS	VS	0	
165	D-CONTC/16139/2025	ASHOK KUMAR GIRI,ENGINEER-IN-CHIEF LILIBALA ROUT	ADV.	//	
		VS	VS	0	
166	D-CONTC/16153/2025	P.ARTHANARI,IFS ANJAN KUMAR ROUTRAY	ADV.	//	
		VS	VS	0	
167	D-CONTC/16157/2025	SANTOSH KUMAR ROUT,DEO,CUTTACK SUMITRA PATNAIK	ADV.	//	
		VS	VS	0	
168	D-CONTC/16162/2025	SATYASMAN PANDA,BLOCK EDUCATION OFFICER,KEONJHAR AMIT SAHOO	ADV.	//	
		VS	VS	0	
169	D-CONTC/16168/2025	DEO RANJAN KUMAR SINGH, IAS KUNI PATRA	PRABIN DAS	//	
		VS	VS	0	
170	D-CONTC/16201/2025	GUPTESWAR MOHAPATRA,ADDL.TAHASILDAR ANADI CHARAN MALLICK	ADV.	//	
		VS	VS	0	

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171	D-CONTC/16205/2025	ROSALIN BEHERA,OAS AJAY KUMAR DEY VS	ADV. VS	// // ()	
172	D-CONTC/16211/2025	MRUTYUNJAY TRIPATHY,TAHASILDAR GOBINDA CHANDRA DAS VS	SANJIB KUMAR KHADAYATRAY VS	// // ()	
173	D-CONTC/16215/2025	ANAM CHARAN PATRA,COMMISSIONER,CMC,CUTTACK KALI CHARAN SWAIN VS	BIJAYALAXMI SAHOO VS	// // ()	
174	D-CONTC/16221/2025	SHALINI PANDIT, COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT, NABA KISHORE MOHAPATRA VS	BIJAYALAXMI SAHOO VS	// // ()	
175	D-CONTC/16227/2025	SHALINI PANDIT, COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT, BASANTA KUMAR PANI VS	BIJAYALAXMI SAHOO VS	// // ()	
176	D-CONTC/16232/2025	SHALINI PANDIT, COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT, MINARVA MOHAPATRA VS	BIJAYALAXMI SAHOO VS	// // ()	
177	D-CONTC/16238/2025	SHALINI PANDIT, COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT, RANJAN KUMAR MOHANTY VS	BIJAYALAXMI SAHOO VS	// // ()	
178	D-CONTC/16243/2025	SHALINI PANDIT, IAS JAGADISH KUMAR SAHU VS	ADV. VS	// // ()	
179	D-CONTC/16245/2025	SHALINI PANDIT, IAS KESHAB CHANDRA GARNAIK VS	ADV. VS	// // ()	
180	D-CONTC/16247/2025	BIRENDRA KORKURA,OAS MANJULATA SAMAL VS	ADV. VS	// // ()	
181	D-CONTC/16252/2025	SHALINI PANDIT, IAS BASANTA KUMAR SARANGI VS	ADV. VS	// // ()	
		DATTATRAYA BHAUSAHEB SHINDE,IAS		//	

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182	D-CONTC/16257/2025	BHUBANANANDA ROUT VS SONAMIKA RAY, DISTRICT EDUCATION OFFICER, KHORDHA	ADV. VS	// ()	
183	D-CONTC/16260/2025	BABURAM MALLICK VS PRIYANKA PRIYADARSINI PATI, OAS	RAGHUNATH DASMOHAPATRA VS	// ()	
184	D-CONTC/16265/2025	ANITA MANJARI NAYAK VS SATYABRATA SAHU, IAS	BISWARANJAN DAS VS	// ()	
185	D-CONTC/16271/2025	SUSANTA KUMAR SAMANTARAY VS SATYABRATA SAHU, IAS	BISWARANJAN DAS VS	// ()	
186	D-CONTC/16276/2025	PRAHALLAD NAYAK VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// ()	
187	D-CONTC/16281/2025	JIBAN KUMAR GIRI VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// ()	
188	D-CONTC/16285/2025	PRASANTA KUMAR SA VS SHALINI PANDIT, IAS	ADV. VS	// ()	
189	D-CONTC/16287/2025	SUBASH CHANDRA DAS VS SHALINI PANDIT, IAS	BIJAYALAXMI SAHOO VS	// ()	
190	D-CONTC/16291/2025	JAYACHANDRA BEHERA VS SHALINI PANDIT, IAS	ADV. VS	// ()	
191	D-CRLA/11944/2025	SATYABRATA RANA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	CUTTACK SADAR /81 /2019 ()	
192	D-CRLA/11983/2025	UGRESAN SETHI @ SETHY VS STATE OF ODISHA	TRILOCHAN NANDA VS	//0 ()	
193	D-CRLA/12013/2025	SURESH KUMAR DAKUA	PRATYUSHA NAIDU	KOTINANDA /253 /2023	

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		STATE OF ODISHA		//	
194	D-CRLA/12086/2025	RANJIT BEHERA @ SSIPINI @ SIPUNI BEHERA	BIKASH CHANDRA PARIJA	BINJHARPUR /308 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLA/12103/2025	NAYAN BAG	SUSHANTA KUMAR JOSHI	BOLANGIR TOWN /565 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLA/12104/2025	INFORMANT/ VICTIM	SIDHARTHA SANKAR RAY (2)	RAMAGIRI /50 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLA/12124/2025	MITU @ SUNIL KUMAR SWAIN	ABHAS MOHANTY	JAGATSINGPUR /20 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLA/12128/2025	SWAGAT KUMAR SAHOO	MANAS KUMAR CHAND	GADISAGADA /18 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLA/12129/2025	CHAGALA @ NRUSINGHA BEHERA	ABHAS MOHANTY	JAGATSINGPUR /20 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLLP/12060/2025	STATE OF ODISHA (VIGILANCE)	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	VIGILANCE PS (BERHAMPUR) /13 /2019	AOR20220001542C202500008
		VS	VS	()	
		BIKRAM KUMAR SAHU		//	
201	D-CRLMA/12146/2025	CHITTARANJAN DAS	ACHYUTANANDA PATTANAIK	INFOCITY PS /351 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/11919/2025	ARJUN NAIK		//0	
		VS	VS	()	
		SRIRAM TRANSPORT FINANCE CO. LTD.		//	
203	D-CRLMC/11921/2025	SARAT ROUT	SWARAJ PATEL	TALSARA /38 /2024	AOR20220000246C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/11962/2025	KISHORE KUMAR DHADA	ASHOK KUMAR SAHOO	KENDRAPARA SADAR /480 /2021	
		VS	VS	()	

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205	D-CRLMC/11969/2025	STATE OF ODISHA HARIBOLA SANDHA VS	JUGALA KISHORE PANDA VS	// DUNGURIPALI /179 /2015 ()	
206	D-CRLMC/11974/2025	STATE OF ODISHA BIBHISANA NAIK VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /154 /2022 ()	
207	D-CRLMC/12001/2025	STATE OF ODISHA DILLIP MARTHA @ DILIP KUMAR MARTHA VS	ALOK KUMAR PANDA VS	// CHANDANPUR /71 /2013 ()	
208	D-CRLMC/12016/2025	STATE OF ODISHA RANJANA MISRA VS	ANUP KUMAR PATTNAIK VS	// PIPLI /553 /2021 ()	
209	D-CRLMC/12019/2025	STATE OF ODISHA MAKAR BEHERA VS	ANUP KUMAR PATTNAIK VS	// BHUBANESWAR VIGILANCE /5 /2007 ()	
210	D-CRLMC/12025/2025	STATE OF ODISHA ROHIT KUMAR PRADHAN VS	MANAS KUMAR CHAND VS	// DEOGARH /564 /2024 ()	
211	D-CRLMC/12027/2025	STATE OF ODISHA MIR IBNAM @ MIR IBANAM VS	PRANAYA KUMAR DASH VS	// BALIKUDA /316 /2023 ()	
212	D-CRLMC/12035/2025	STATE OF ODISHA ANUPAM PARDHAN VS	SOUMYA RANJAN MOHANTY VS	// //0 ()	
213	D-CRLMC/12055/2025	STATE OF ODISHA ANUSAYA DALEI SUNIL SETHI VS	PRASANNA KUMAR MISHRA VS	// LALBAG /113 /2024 ()	
214	D-CRLMC/12075/2025	STATE OF ODISHA BHAGIRATHI PALEI VS	AMITAV TRIPATHY VS	// SARANAKUL /27 /2017 ()	
215	D-CRLMC/12078/2025	STATE OF ODISHA RATNAKAR DASH VS	SURAJ MOHANTY VS	// ASKA /168 /2024 ()	
		STATE OF ODISHA		//	

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216	D-CRLMC/12085/2025	K.LINGARAJ REDDY VS STATE OF ODISHA	SURAJ MOHANTY VS	GRAM GANJAM /261 /2023 () //	
217	D-CRLMC/12096/2025	SATYABAN DEHURY VS STATE OF ODISHA	MANAS RANJAN DHAL VS	PARJANG /524 /2024 () //	
218	D-CRLMC/12099/2025	SUJIT KHATUA VS STATE OF ODISHA	DEBABRATA DASH VS	/ /0 () //	
219	D-CRLMC/12108/2025	KANA MADHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	M.V.79 /11 /2020 () //	AOR20220001303C202500010
220	D-CRLMC/12110/2025	ALEKHA CHANDRA MOHANTY VS KAILASH MOHANTY	DEBIDUTTA MOHAPATRA VS	/ /0 () //	
221	D-CRLMC/12115/2025	HARISH SUNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUMUDIBANDHA /67 /2020 () //	
222	D-CRLMC/12118/2025	HARISH SUNA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUMUDIBANDHA /60 /2020 () //	
223	D-CRLMC/12120/2025	SHITIKANTA DASH VS STATE OF ODISHA(VIG.)	SANDEEP RAJ PANDA VS	BALASORE VIGILANCE /14 /2018 () //	
224	D-CRLMC/12123/2025	PINAKI NANDA VS BRUNDABAN DALAI	MANASI MOHAPATRA VS	/ /0 () //	
225	D-CRLMC/12140/2025	SEKHAR KHAMARI @ SHEKHAR CHANDRA KHAMARILU KHANSAMA VS STATE OF ODISHA	VS	HEMGIR /154 /2009 () //	
226	D-CRLMC/12148/2025	BANCHANIDHI DALAI VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MOHANA /60 /2018 () //	
227	D-CRLMC/12154/2025	M/S. L AND T FINANCE LTD., KEONJHAR	TAPAN KU. JENA SAMANTA	CHAMPUA /106 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMC/12163/2025	RAJESH KUMAR ROUT	RAJLAXMI BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLMP/11941/2025	SIBA CHARAN MALLICK	SAMBIT SAMAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMP/11956/2025	RAMAKANTA NAYAK		/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLMP/11965/2025	CHINMAYEE NAYAK	PRADEEP KUMAR DASH	/ /	AOR20220002710C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMP/11984/2025	BIJAY KUMAR NANDA	KSHIROD KUMAR ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLMP/12008/2025	BAPI NAIK @ DHABLESWAR NAIK	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLMP/12030/2025	BIJAYALAXMI INFORMATION TECHNOLOGY AND MARKETING PRIVATE LTD.	MOHIT KUMAR WALTD.	/ /0	
		VS	VS	()	
		SOROJ RANJAN PARIDA		//	
235	D-CRLMP/12127/2025	PRAMOD KUMAR ROUTA	SANTOSH KUMAR MAHANTY	/ /	AOD20240000242C202500074
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-CRLMP/12153/2025	NIRMAL SINGH	JAGAJIBAN PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-CRLMP/12156/2025	KALPANA BEHERA	ACHYUTANANDA PATTANAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-CRLREV/11950/2025	JAYACHANDRA NAYAK	SARADA PRASAD DASH	/ /0	
		VS	VS	()	

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239	D-CRLREV/11954/2025	SEBATI MOHANTY JAYACHANDRA NAYAK VS	SARADA PRASAD DASH VS	// /0 ()	
240	D-CRLREV/12134/2025	SEBATI MOHANTY SHANKAR BHOI VS	MANAS KUMAR CHAND VS	// /0 ()	
241	D-FAO/15885/2025	UMASHANKAR SHUKLA PADMINI MAHANANDA VS	PRADEEP KUMAR MISHRA VS	// /0 ()	
242	D-FAO/15890/2025	UNION OF INDIA JASINTA EKKA VS	PRADEEP KUMAR MISHRA VS	// /0 ()	
243	D-FAO/16152/2025	UNION OF INDIA M/S. ICICI LOMBARD GIC.LTD., BBSR VS	RIMJHIMBALA PATI VS	// /0 ()	
244	D-FAO/16158/2025	LAXMIDHAR MALLIK MANAGER, T.P. HUB, M/S. THE NEW INDIA ASSURANCE CO. LTD., KANAK	VS	// /0 ()	
245	D-GCRLA/11951/2025	CHANDNI BIBI STATE OF ODISHA VS	A.S.C. VS	// /0 ()	
246	D-LAA/15932/2025	S. DURJYODHAN REDDY JHUMPA NAYAK VS	TATHAGATA SAHOO VS	// /0 ()	AOD20240000806C202500014
247	D-LAA/16037/2025	STATE OF ODISHA G.M.,WATCO DIVISION, SAMBALPUR VS	PRASANNA KUMAR BHUYAN VS	// /0 ()	
248	D-LAA/16054/2025	ALEKHIKA PANI G.M.,WATCO DIVISION, SAMBALPUR VS	PRASANNA KUMAR BHUYAN VS	// /0 ()	
249	D-LAA/16076/2025	TRILOCHAN PANIGRAHI G.M.,WATCO DIVISION, SAMBALPUR VS	PRASANNA KUMAR BHUYAN VS	// /0 ()	
		ANANDA KUMAR SAHU		//	

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250	D-LAA/16086/2025	G.M., WATCO DIVISION, SAMBALPUR VS NALINI SAHU	PRASANNA KUMAR BHUYAN VS	// 0 //	
251	D-LAA/16100/2025	G.M., WATCO DIVISION, SAMBALPUR VS JAGADISH DHAR	PRASANNA KUMAR BHUYAN VS	// 0 //	
252	D-LAA/16137/2025	KUNJABIHARI NAG@KUNJA BIHARI HARIJAN VS LAND ACQUISITION OFFICER, KALAHANDI	DHANANJAYA MUND VS	// 0 //	
253	D-LAA/16159/2025	RADHESHYAM AGRAWAL VS LAND ACQUISITION OFFICER, KALAHANDI	PRASANTA KUMAR SATAPATHY VS	// 0 //	
254	D-LAA/16178/2025	RADHESHYAM AGRAWAL VS LAND ACQUISITION OFFICER, KALAHANDI	PRASANTA KUMAR SATAPATHY VS	// 0 //	
255	D-MACA/15850/2025	THE D.M. LEGAL CELL, NATIONAL INSURANCE CO. LTD., CUTTACK VS ANUP KUMAR MOHANTY	ADARSH KUN MOHANTY VS	// 0 //	
256	D-MACA/15867/2025	D.M., M/S. UNITED INDIA INSURANCE CO.LTD., CUTTACK VS LOPAMUDARA DAS	MAHESH TOSH SINHA VS	// 0 //	
257	D-MACA/15899/2025	DAIMATI KUANAR VS VESAJA GARDIA	PRADEEP KUMAR MISHRA VS	// 0 //	
258	D-MACA/15907/2025	RAKESH TANTI VS GAJENDRA KAUDI	PRADEEP KUMAR MISHRA VS	// 0 //	
259	D-MACA/15925/2025	MAUJA NAIK VS MRUTYUNJAYA DEO	PRADEEP KUMAR MISHRA VS	// 0 //	
260	D-MACA/15934/2025	BINITA KHADIA VS SUSMITA MAHANTA	PRADEEP KUMAR MISHRA VS	// 0 //	
261	D-MACA/15946/2025	SARTIK BERIHA	PRADEEP KUMAR MISHRA	//	

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		VS	VS	0	
		JASBIR KAUR DILLON		//	
262	D-MACA/15979/2025	SANKAR MANDAL	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		SANJAYA GAHAN		//	
263	D-MACA/15984/2025	REGIONAL MANAGER, ORIENTAL INSURANCE CO. INDIA	PRAKASH KUMAR MAHALI	//	
		VS	VS	0	
		SULOCHANA SAHOO		//	
264	D-MACA/15988/2025	SHILA LAHARIAA	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
		BHOLANATH RANA		//	
265	D-MACA/16002/2025	DILLIP KUMAR MAHARANA	BISHNU BRATA SINGH	//	
		VS	VS	0	
		M.G.MOHANTY		//	
266	D-MACA/16008/2025	DIPTIMAYEE NAYAK	BISHNU BRATA SINGH	//	
		VS	VS	0	
		LOKANATH NAYAK		//	
267	D-MACA/16172/2025	THE NEW INDIA ASSURANCE CO. LTD., KHUDA	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
		RABINDRA PRADHAN		//	
268	D-MATA/15978/2025	RAJIB CHANDRA RAY	SURESH KUMAR JENA	//	
		VS	VS	0	
		NIHARIKA SAMAL		//	
269	D-MATA/16091/2025	SULOCHANA MALIK	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		MANAS RANJAN DAS		//	
270	D-RPFAM/15846/2025	JAYAPRAKASH JENA	SATYABAN SAHOO	//	
		VS	VS	0	
		RANU MALLICK		//	
271	D-RPFAM/15950/2025	ANKITA PRIYADARSINI SENDHA	SAROJ KUMAR DASH	//	
		VS	VS	0	
		BRAJABANDHU BEHERA		//	
272	D-RSA/15957/2025	MANJULATA LENKA@BISWAL	SOUMYA MISHRA	//	
		VS	VS	0	

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273	D-RSA/16032/2025	STATE OF ODISHA SABYASACHI PATTANAİK VS	SUMITRA MOHANTY VS	// // 0	
274	D-RSA/16099/2025	STATE OF ODISHA RANJANA SAHOO @ RANGA SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
275	D-RSA/16214/2025	SARAT SAHOO SAROJINI ROUT VS	SUSMITA PATTNAİK VS	// // 0	
276	D-RSA/16236/2025	MURALI SEKHAR JENA GOKULANANDA BAISHAKH VS	TUSAR KUMAR MISHRA VS	// // 0	
277	D-RSA/16266/2025	SURENDRA PATRA SUMANYU KUMAR PANI VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
278	D-RSA/16270/2025	HARISHANKAR PANI SANTOSH KUMAR RATH VS	ASHOK DAS VS	// // 0	
279	D-RVWPET/16200/2025	NARAYANCHETTI JAYASHREE PINTU SWAIN VS	RAJAKISHORE SAHOO VS	// // 0	
280	D-RVWPET/16274/2025	VICE CHAIRMAN, BBSR DEVELOPMENT AUTHORITY AMRUTANSHU PRUSTY VS	SUBHADUTTA ROURTRAY VS	// // 0	
281	D-RVWPET/16279/2025	STATE OF ODISHA ARYAN KUMAR BAL VS	SUBHADUTTA ROURTRAY VS	// // 0	
282	D-TRP(C)/15936/2025	STATE OF ODISHA ROJALIN MALİK VS	ANJAN KUMAR JENA VS	// // 0	
283	D-WA/15823/2025	MAHESWAR MALİK STATE OF ODISHA VS	AISHWARYA DASH.A.S.C VS	// // 0	LOD20240000200C202500203
		SIBA SUNDAR MISHRA		//	

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284	D-WA/15824/2025	STATE OF ODISHA VS BISWAJIT DHAL	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000194C202500193
285	D-WA/15825/2025	STATE OF ODISHA VS SURENDRA KUMAR MOHARANA	JAYANTA KUMAR BAL,A.G.A VS	// 0 //	LOD20240000172C202500188
286	D-WA/15826/2025	STATE OF ODISHA VS JANARDAN PANIGRAHI	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000194C202500194
287	D-WA/15827/2025	STATE OF ODISHA VS PRATAP KUAMR BEHERA	AISHWARYA DASH,A.G.A VS	// 0 //	LOD20240000172C202500190
288	D-WA/15828/2025	STATE OF ODISHA VS SAROJA KUMAR MISHRA	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000194C202500195
289	D-WA/15829/2025	STATE OF ODISHA VS MALAYA MANJARI PRADHAN	AISWARYA DASH,A.S.C VS	// 0 //	LOD20240000172C202500189
290	D-WA/15931/2025	STATE OF ODISHA VS BHIKARI CHARAN ROUT	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000194C202500197
291	D-WA/16036/2025	STATE OF ODISHA VS KALIKA JENA	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //	LOD20240000172C202500191
292	D-WA/16130/2025	MISSION DIRECTOR, N.H.M, BBSR VS SOUDAMINI NAG	RAMDAS ACHARY VS	// 0 //	
293	D-WA/16146/2025	MISSION DIRECETOR, N.H.M., BBSR VS BHAGABATI MAHAR	RAMDAS ACHARY VS	// 0 //	
294	D-WA/16239/2025	MANAGING COMMITTEE, JAGABALIA VOCATIONAL VS STATE OF ODISHA	PROF.KNSOL.SAMIAL VS	// 0 //	
295	D-WA/16302/2025	PAKA SAHOO	MAHESWAR MOHANTY	//	

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		VS	VS	()	
		SOMBARI SAHOO		//	
296	D-WP(C)/15811/2025	MAHALAXMI BLOCK STARA MAHASANGHA	ATMAJIT MANMITH DAS	//	AOD20250000255C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/15812/2025	ANCHALIKA MAHASANGHA	ATMAJIT MANMITH DAS	//	AOD20250000255C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/15813/2025	PREMANAND NAG	ASHOK KUMAR PARIDA	//	
		VS	VS	()	
		UNION OF INDIA		//	
299	D-WP(C)/15814/2025	GOPABANDHU SAHOO	HAREKRUSHNA DASH	//	AOD20240000001C202500111
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/15815/2025	ANIL KUMAR DASH @ ANIL DASH	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202500082
		VS	VS	()	
		CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED		//	
301	D-WP(C)/15816/2025	JAYANTI MAHANTY @ JAYANTI MOHANTY	RAJJEET ROY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/15818/2025	SASMITA SWAIN	NIRANJAN LENKA	//	
	WP(C)/10806/2025	VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/15819/2025	SUSMITA RAUL	RANJAN KUMAR ROUT	//	AOR20230000872C202500033
	WP(C)/10796/2025	VS	VS	()	
		SUNABEDA MUNICIPALITY, KORAPUT		//	
304	D-WP(C)/15830/2025	MANORANJAN MOHANTY	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/15832/2025	ADARSHA RANJAN SWAIN	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/15833/2025	GOLAK CHANDRA MOHARANA	PRANAB RANJAN CHHATOI	//	
	WP(C)/10729/2025	VS	VS	()	

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307	D-WP(C)/15834/2025	STATE OF ODISHA PRAKASH CHANDRA DALAI VS	BIRAJA PRASANNA DAS VS	// // 0	
308	D-WP(C)/15835/2025 WP(C)/10801/2025	STATE OF ODISHA GANESWAR MISHRA VS	SITANSU MOHAN SINGH VS	// // 0	
309	D-WP(C)/15837/2025	STATE OF ORISSA SATULYA KUMAR MOHANTY VS	BIRAJA PRASANNA DAS VS	// // 0	
310	D-WP(C)/15838/2025 WP(C)/10828/2025	STATE OF ODISHA JHULA DEI VS	SUJATA JENA VS	// // 0	
311	D-WP(C)/15839/2025 WP(C)/10803/2025	STATE OF ODISHA TAPAN KUMAR SAHU VS	SITANSU MOHAN SINGH VS	// // 0	
312	D-WP(C)/15840/2025 WP(C)/10804/2025	STATE OF ORISSA TAPAN KUMAR SAHU VS	SITANSU MOHAN SINGH VS	// // 0	
313	D-WP(C)/15841/2025	STATE OF ODISHA KMALESH PRASAD GOUDA VS	SHAKTI DATTA TRIPATHY VS	// // 0	
314	D-WP(C)/15842/2025	COLLECTOR CUM D.M. CHHATRAPUR, GANJAM RAGHU MALLICK @ SAMAL VS	NIRANJAN ROUT VS	// // 0	
315	D-WP(C)/15843/2025	STATE OF ODISHA BATAKRISHNA MALLIK VS	SANGRAM KUMAR SINGH VS	// // 0	
316	D-WP(C)/15844/2025 WP(C)/10735/2025	UNION OF INDIA RASMITA PRADHAN VS	AGASTI KANUNGO VS	// // 0	
317	D-WP(C)/15845/2025	STATE OF ODISHA ANAND KUMAR AGRAWAL VS	DHANANJAYA MUND VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/15847/2025	KHIROD KUMAR PRADHAN VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
319	D-WP(C)/15848/2025	RUDRA NARAYAN PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
320	D-WP(C)/15849/2025 WP(C)/10733/2025	SOCIAL ACTIVITIES AND HEALTH ADVANCEMENT SOCIETY VS STATE OF ODISHA	SOMYA MISHRA VS NIRANJAN PANDA (1), M.K. PANDA (CAVEATORS)	// 0 //	
321	D-WP(C)/15851/2025 WP(C)/10734/2025	AJAY KUMAR DAS VS STATE OF ODISHA	PITAMBAR JENA VS	// 0 //	
322	D-WP(C)/15852/2025	PADMA LOCHAN PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
323	D-WP(C)/15853/2025	JAGADISH PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
324	D-WP(C)/15854/2025	ANANDA KUMAR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
325	D-WP(C)/15855/2025	BEDABYAS KAUDI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
326	D-WP(C)/15857/2025	DILLIP KUMAR DASH VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
327	D-WP(C)/15858/2025	BHAGABANA PASAYAT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
328	D-WP(C)/15859/2025	REENA PATNAIK VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //	
329	D-WP(C)/15860/2025	DHARANIDHAR KHICHIDI	RANJIT SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/15861/2025	ASHOK KUMAR PATEL	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
331	D-WP(C)/15862/2025	MANA MOHAN BHUYAN	RAMAKRISHNA BISOI	//	AOD20240000311C202500033
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/15863/2025	TRILOCHAN MAHANTA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/15864/2025	GOBINDA KHAMARI	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/15866/2025	SANDHYARANI SARANGI	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
335	D-WP(C)/15868/2025	SVR PKP BUILDCON PRIVATE LIMITED	NALINI KANTA DASH	//	
		VS	VS	0	
		UNION OF INDIA		//	
336	D-WP(C)/15869/2025	RABIRATAN BAG	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
337	D-WP(C)/15871/2025	LABA KALSER	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/15872/2025	GEETA SUCHITA LAKRA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
339	D-WP(C)/15873/2025	HRUSHIKESH SAHU	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/15874/2025	BINAPANI PATEL	RANJIT SAMAL	//	
		VS	VS	0	

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341	D-WP(C)/15875/2025	STATE OF ORISSA SAYAD AJMER ALLI VS	RANJIT SAMAL VS	// // 0	
342	D-WP(C)/15876/2025 WP(C)/10811/2025	STATE OF ODISHA UMAKANTA PANI VS	AMIT PRASAD BOSE VS	// // 0	
343	D-WP(C)/15877/2025	STATE OF ODISHA LOKANATH BHOI VS	RANJIT SAMAL VS	// // 0	
344	D-WP(C)/15880/2025	STATE OF ODISHA KALAKARA BHITRIA VS	RANJIT SAMAL VS	// // 0	
345	D-WP(C)/15881/2025 WP(C)/10814/2025	STATE OF ODISHA SUSANTA KUMAR BEHERA VS	AMIT PRASAD BOSE VS	// // 0	
346	D-WP(C)/15882/2025	STATE OF ODISHA KARNA KUMAR NAIK VS	RANJIT SAMAL VS	// // 0	
347	D-WP(C)/15883/2025	STATE OF ODISHA SADANANDA PADHAN VS	RANJIT SAMAL VS	// // 0	
348	D-WP(C)/15884/2025	STATE OF ODISHA PANKAJINI PATEL VS	RANJIT SAMAL VS	// // 0	
349	D-WP(C)/15886/2025	STATE OF ODISHA KULAMANI PATEL VS	RANJIT SAMAL VS	// // 0	
350	D-WP(C)/15888/2025	STATE OF ODISHA KISHOR KUMAR KSHATRI VS	DEBABRATA RATH VS	// // 0	
351	D-WP(C)/15889/2025	STATE OF ODISHA CHANANTI MINZ VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //	

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352	D-WP(C)/15891/2025	ANJANEYA CHARITABLE AND EDUCATION TRUST VS REGIONAL DIRECTORATE OF EDUCATION BRAHMAPUR	OM SWARUP VS RANJIT SAMAL	// 0 //	
353	D-WP(C)/15892/2025	SABITA PATEL VS STATE OF ORISSA	RANJIT SAMAL VS RANJIT SAMAL	// 0 //	
354	D-WP(C)/15893/2025	BANA BIHARI BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS RANJIT SAMAL	// 0 //	
355	D-WP(C)/15894/2025 WP(C)/10834/2025	SAROJ KUMAR TRIPATHY VS STATE OF ODISHA	TRILOCHAN NANDA VS TRILOCHAN NANDA	// 0 //	
356	D-WP(C)/15895/2025	BANAMALI BAG VS STATE OF ODISHA	RANJIT SAMAL VS RANJIT SAMAL	// 0 //	
357	D-WP(C)/15896/2025	PRAHALLAD CHHATAR VS STATE OF ORISSA	RANJIT SAMAL VS RANJIT SAMAL	// 0 //	
358	D-WP(C)/15897/2025 WP(C)/10832/2025	LAXMIDHAR DASH VS STATE OF ODISHA	TRILOCHAN NANDA VS TRILOCHAN NANDA	// 0 //	
359	D-WP(C)/15898/2025	SURESH CHANDRA MEHER VS STATE OF ODISHA	RANJIT SAMAL VS RANJIT SAMAL	// 0 //	
360	D-WP(C)/15900/2025 WP(C)/10830/2025	SARATA CHANDRA PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS TRILOCHAN NANDA	// 0 //	
361	D-WP(C)/15901/2025	BINAPANI PATNAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS BANSHIDHAR SATAPATHY	// 0 //	
362	D-WP(C)/15903/2025	BRAJABANDHU DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS BANSHIDHAR SATAPATHY	// 0 //	
363	D-WP(C)/15904/2025	SURENDRANATH BEHERA	AKSHAYA KUMAR JENA	//	

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	WP(C)/10836/2025	VS	VS	()	
		THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR			
364	D-WP(C)/15905/2025	ASHOK KUMAR SWAIN	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/15906/2025	BIJAY KUMAR TRIPATHY	TRILOCHAN NANDA	//	
	WP(C)/10820/2025	VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/15908/2025	KALYANI DAS	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/15909/2025	MURALIDHAR BHARATI	SATYABRATA SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/15910/2025	MURALIDHAR SAHOO	TRILOCHAN NANDA	//	
	WP(C)/10827/2025	VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/15911/2025	PANKAJ KUMAR GIRI	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/15912/2025	DHARANIDHAR MALLICK	AKSHAYA KUMAR JENA	//	
		VS	VS	()	
		THE CHIEF EXECUTIVE OFFICER TPCODL, BBSR		//	
371	D-WP(C)/15913/2025	BAURIBANDHU PRADHAN	SATYABRATA SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/15914/2025	SUBASH CHANDRA DASH	TRILOCHAN NANDA	//	
	WP(C)/10825/2025	VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/15915/2025	GUNJAN PATTNAIK	MANAS PATI	//	AOR20220001535C202500075
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/15916/2025	MADHU DHANGADAMAJHI	MANORANJAN PADHY	//	AOD20220003086C202500078
	WP(C)/10773/2025	VS	VS	()	

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375	D-WP(C)/15917/2025	BAKSI JANI DILIP KUMAR BEJ VS	AMIT PRASAD BOSE VS	// // 0	
376	D-WP(C)/15918/2025	GAYATRI BARIK JEEVAN JYOTI BLOCK LEVEAL MAHASANGHA VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202500022
377	D-WP(C)/15919/2025	STATE OF ODISHA CHIEF GENERAL MANAGER, IB VALLEY AREA MAHARAJA VS	HANMANTH CHAKRAVARTY VS	// // 0	
378	D-WP(C)/15920/2025	SHANKUNTALA SAHU SAGAR TANAYA MISSION SHAKTI FEDERATION VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202500023
379	D-WP(C)/15921/2025	STATE OF ODISHA SAROJ DEVI JAISWAL VS	MIHIR KANTA RATH VS	// // 0	
380	D-WP(C)/15922/2025	GRIEVANCE REDRESSAL FORUM, ELECTRICAL CIRCLE, ROURKELA R.MURALI KRISHNA PATNAIK VS	HEMANTA KUMAR RATSINGH VS	// // 0	
381	D-WP(C)/15923/2025	STATE OF ODISHA NIHARIKA NAYAK VS	SISIR KUMAR PUROHIT VS	// // 0	
382	D-WP(C)/15924/2025	STATE OF ODISHA BIMAL KUMAR PATTANAİK VS	ANNADA PRASAD MOHANTY VS	// // 0	
383	D-WP(C)/15926/2025	STATE OF ODISHA SOMYA RANJAN SAHOO VS	HEMANTA KUMAR RATSINGH VS	// // 0	
384	D-WP(C)/15927/2025	STATE OF ODISHA BIMAL KUMAR PATTANAİK VS	ANNADA PRASAD MOHANTY VS	// // 0	
385	D-WP(C)/15928/2025	STATE OF ODISHA SANTOSH PATTANAİK VS	HEMANTA KUMAR RATSINGH VS	// // 0	
		STATE OF ODISHA		//	

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386	D-WP(C)/15935/2025	ANIL KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
387	D-WP(C)/15938/2025	KUMBHA KHUSHULIA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //	
388	D-WP(C)/15939/2025	MINA KUNDUNGAKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //	
389	D-WP(C)/15941/2025	TUNI MUNDA VS THE B.M. P.N.B., LINK ROAD BRANCH	KAPILA CHARAN NAYAK VS	// 0 //	
390	D-WP(C)/15942/2025	BIJAYA KUMAR MAHAKUDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
391	D-WP(C)/15943/2025	JANGAMA KUMRUKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //	
392	D-WP(C)/15944/2025	SUNAMANI PIDIKAKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //	
393	D-WP(C)/15945/2025	SRAMBU KUNDINGAKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //	
394	D-WP(C)/15947/2025	LAXMIPRIYA PRADHAN VS TRILOCHAN PRADHAN	SIDDHARTHA SAMAL VS	// 0 //	
395	D-WP(C)/15949/2025	ANANTA PIDIKAKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //	
396	D-WP(C)/15951/2025	KARUNA SUNA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //	
397	D-WP(C)/15952/2025	PANLA KADRAKA	JYOTIRMAYA PRASAD BEHERA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/15953/2025	DALU KACHIM	JYOTIRMAYA PRASAD BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/15955/2025	BUDULI URLAKA	JYOTIRMAYA PRASAD BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/15959/2025	BIJAY KUMAR SWAIN	ARUN KUMAR MISHRA 2	//	
		VS	VS	()	
		COLLECTOR, CUTTACK		//	
401	D-WP(C)/15960/2025	LETERI KUNDINGA	JYOTIRMAYA PRASAD BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/15962/2025	GADADHAR PRADHAN	SUBAS CHANDRA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/15963/2025	SAINDARI TAKRI	JYOTIRMAYA PRASAD BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/15966/2025	MAKARDHWAJ KALSAI	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/15967/2025	RATHA MULINGAKA	JYOTIRMAYA PRASAD BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/15968/2025	SUBASH CHANDRA PANDA	MANAS PATI	//	AOR20220001535C202500076
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/15969/2025	LINGANA KUMRUKA	JYOTIRMAYA PRASAD BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/15970/2025	AJAYA PADHAN	MANAS PATI	//	AOR20220001535C202500077
		VS	VS	()	

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409	D-WP(C)/15972/2025	STATE OF ODISHA MAHIMA PRASAD SAHU VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500066
410	D-WP(C)/15973/2025	STATE OF ODISHA MUKTAMA HIAL VS	JYOTIRMAYAK PRASAD BEHERA VS	// // ()	
411	D-WP(C)/15974/2025	STATE OF ODISHA SUDAM NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
412	D-WP(C)/15975/2025	STATE OF ODISHA KUDUNJI HIKAKA VS	JYOTIRMAYA PRASAD BEHERA VS	// // ()	
413	D-WP(C)/15977/2025	STATE OF ODISHA AJAYA PADHAN VS	MANAS PATI VS	// // ()	AOR20220001535C202500079
414	D-WP(C)/15980/2025	STATE OF ODISHA BLOCK MISSION SHAKTI FEDERATION VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500024
415	D-WP(C)/15982/2025	STATE OF ODISHA KEDAR NATH MOHAPATRA VS	KAMALAKANTA NAYAK VS	// // ()	
416	D-WP(C)/15985/2025	OSRTC, BBSR KARUNAKAR BARIK VS	JAYDEEP PAL VS	// // ()	
417	D-WP(C)/15986/2025	STATE OF ODISHA BHARAT BIKASH INSTITUTION GROUP (BBIG) GHUMURA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
418	D-WP(C)/15989/2025	STATE OF ODISHA PRAKASH KUMAR MOHAPATRA VS	BISWAJIT SAHOO VS	// // ()	
419	D-WP(C)/15990/2025	STATE OF ODISHA HIMADRI CHARAN PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
		STATE OF ODISHA		//	

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420	D-WP(C)/15991/2025	SANATAN PARIDA VS UNION BANK OF INDIA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
421	D-WP(C)/15992/2025	SASEE BHOOSAN PATTNAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //	
422	D-WP(C)/15993/2025	ABHAYA DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
423	D-WP(C)/15994/2025	MANASI PRUSTY @ SAHOO VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //	
424	D-WP(C)/15995/2025	MANOJ KUMAR MISHRA VS STATE OF ORISSA	GYANA RANJAN MOHAPATRA VS	// 0 //	
425	D-WP(C)/15997/2025	SAMSAN DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
426	D-WP(C)/15998/2025	MANJULATA DAS VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
427	D-WP(C)/16000/2025	GOPAL CHANDRA BISOI VS STATE OF ODISHA	BIPLABA MOHANTY VS	// 0 //	
428	D-WP(C)/16001/2025	ABHI DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
429	D-WP(C)/16004/2025	RAKESH PANDA VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	// 0 //	
430	D-WP(C)/16005/2025 WP(C)/10809/2025	SK. ABDUL RAHIM VS COLLECTOR, JAJPUR	DEBAKANTA MOHANTY VS	// 0 //	
431	D-WP(C)/16006/2025	NITYANANDA FARAK	MADHAB LAL AGARWAL	//	

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		VS	VS	0	
432	D-WP(C)/16009/2025	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE CUTTACK KARTIK CHANDRA SAHOO	GYANA RANJAN MOHAPATRA	//	
		VS	VS	0	
433	D-WP(C)/16010/2025	STATE OF ORISSA PRAVATI TOPNO	JAGABANDHU SAHU	//	
		VS	VS	0	
434	D-WP(C)/16011/2025	STATE OF ODISHA ARUN KUMAR NAIK	ARIJEET MISHRA	//	
		VS	VS	0	
435	D-WP(C)/16013/2025	STATE OF ORISSA ANJAN KUMAR GIRI	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
436	D-WP(C)/16014/2025	STATE OF ORISSA DR.PRADEEP KUMAR DHAL	SRIDHAR RATH	//	
		VS	VS	0	
437	D-WP(C)/16016/2025	STATE OF ODISHA PAKAJINEE BHANJA	BIPLABA MOHANTY	//	
		VS	VS	0	
438	D-WP(C)/16017/2025	STATE OF ODISHA CHINMAYA KUMAR PRADHAN	JAGABANDHU SAHU	//	
		VS	VS	0	
439	D-WP(C)/16019/2025	STATE OF ODISHA KARUNAKARA JENA	DEBASIS SAHOO	//	
		VS	VS	0	
440	D-WP(C)/16020/2025	STATE OF ODISHA M.SIVAJI	SAROJ KUMAR DASH	//	
		VS	VS	0	
441	D-WP(C)/16021/2025	STATE OF ODISHA RAJIB PATNAIK	MADHAB LAL AGARWAL	//	
		VS	VS	0	
442	D-WP(C)/16023/2025	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, CUTTACK-II KUMUD JAYPURIA	DINESH KUMAR PANDA	//	
		VS	VS	0	

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443	D-WP(C)/16026/2025	STATE OF ODISHA RANJITA DAS VS	SAROJ KUMAR PADHY VS	// // 0	
444	D-WP(C)/16028/2025	STATE OF ODISHA SITA MUDULI VS	SHAMBHU CHARAN NATH SHARMA VS	// // 0	
445	D-WP(C)/16031/2025	STATE OF ODISHA GADADHAR MOHANTA VS	HEMANTA KUMAR MOHANTA VS	// // 0	
446	D-WP(C)/16033/2025 WP(C)/10843/2025	REVENUE DIVISIONAL COMMISSIONER, CENTRAL DIVISION, CUTTACK BASANTA-SURYA EDUCATIONAL CHARITABLE TRUST VS	ANIL B. B. G. RAJ VS	// // 0	
447	D-WP(C)/16038/2025	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	PRAKASH KUMAR ROUT VS	// // 0	
448	D-WP(C)/16039/2025 WP(C)/10839/2025	STATE OF ODISHA DR. SMRUTI SNIGDHA SAHOO VS	AVIJIT MISHRA VS	// // 0	
449	D-WP(C)/16040/2025	STATE OF ODISHA PRAKASH KUMAR JENA VS	AKSHAYA KUMAR JENA VS	// // 0	
450	D-WP(C)/16041/2025	STATE OF ODISHA SAMBHU PRASAD PRADHAN VS	PRAKASH KUMAR ROUT VS	// // 0	
451	D-WP(C)/16042/2025	STATE OF ODISHA BIPLABI BISWA KESHARI MOHANTY VS	TANMAY MISHRA VS	// // 0	
452	D-WP(C)/16043/2025	UNION OF INDIA M/S.BEEKAY STEEL INDUSTRIES LIMITED, KOLKATA VS	AVIJIT PAL VS	// // 0	
453	D-WP(C)/16044/2025	STATE OF ODISHA KAILASH CHANDRA SWAIN VS	ANJAN KUMAR BISWAL VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/16045/2025	DR. KALI CHARAN PURTTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500078
455	D-WP(C)/16046/2025	M/S.EMAMI PAPER MILLS, BALESWAR VS UNION OF INDIA	MADHAB LAL AGARWAL VS	// 0 //	
456	D-WP(C)/16047/2025	RAMESH CHANDRA DALUA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
457	D-WP(C)/16048/2025	MILAN KUMAR DASH VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500041
458	D-WP(C)/16049/2025 WP(C)/10842/2025	SHAILENDRA BRINED VS DEOGARH MUNICIPALITY, DEOGARH	TANMAY MISHRA VS	// 0 //	
459	D-WP(C)/16050/2025	NIHAR RANJAN SAMAL VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500043
460	D-WP(C)/16051/2025	MUKUNDA GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
461	D-WP(C)/16052/2025	SURESH KUMAR DASH VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
462	D-WP(C)/16053/2025	RATIKANTA BEHURA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500042
463	D-WP(C)/16055/2025	ASHISH KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500040
464	D-WP(C)/16056/2025	RAMA NARAYAN MOHANTY VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
465	D-WP(C)/16057/2025	RAMESH CHANDRA DAS	SIDHARTHA SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/16059/2025	SUJATA NATH	SUBHASREE MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/16060/2025	SUDHANSHU BHUSAN MOHAPATRA	MANAS RANJAN DHAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/16061/2025	SALIA KUMAR PRADHAN	KRUSHNA CHANDRA RATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/16062/2025	SUBHRANSHU BHUSAN MOHAPATRA	MANAS RANJAN DHAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/16063/2025	SACHIDANANDA SAHOO	KRUSHNA CHANDRA RATHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/16064/2025	KARTIKA CHANDRA BEHERA	BRUNDABAN ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/16065/2025	SHYAMSUNDAR SAHOO	JEEVANJYOTI MOHANTY	//	
		VS	VS	0	
		DISTRICT REGISTRAR CUM ADDITIONAL DISTRICT MAGISTRATE, PURI		//	
473	D-WP(C)/16066/2025	SUBRAT KUMAR MISHRA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/16067/2025	AHELI PADHAN @ AHELI BHUE	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/16068/2025	NARENDRANATH SAHOO	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/16069/2025	ALVAMAYEE MOHAPATRA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	

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477	D-WP(C)/16071/2025	STATE OF ODISHA PITABASA SWAIN VS	MANOJA KUMAR KHUNTIA VS	// // 0	
478	D-WP(C)/16072/2025	STATE OF ODISHA NARENDRA KUMAR MEHER VS	RANJIT SAMAL VS	// // 0	
479	D-WP(C)/16073/2025	STATE OF ODISHA MAKAR BEHERA VS	ANUP KUMAR PATTNAIK VS	// // 0	
480	D-WP(C)/16074/2025	STATE OF ODISHA NIRMAL CHANDRA PANDA VS	KUNAL KUMAR SWAIN VS	// // 0	
481	D-WP(C)/16075/2025	STATE OF ODISHA BRAJA GOPAL BADHUK VS	NIRANJAN LENKA VS	// // 0	
482	D-WP(C)/16077/2025	STATE OF ODISHA JOGENDRA KUMAR MOHANTY VS	GYANA RANJAN MAHAPATRA VS	// // 0	
483	D-WP(C)/16078/2025	STATE OF ODISHA DILLIP KUMAR SAHU VS	KUNAL KUMAR SWAIN VS	// // 0	
484	D-WP(C)/16079/2025	STATE OF ODISHA MANJO KUMAR BEHERA VS	SHARMISTHA SAMAL VS	// // 0	
485	D-WP(C)/16081/2025	STATE OF ODISHA M/S BLACK PAGODA TEXTCRAFT PVT. LTD., BBSR VS	SIDHARTHA MISHRA VS	// // 0	
486	D-WP(C)/16082/2025	STATE OF ODISHA KAMALA KANTA BISWAL VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
487	D-WP(C)/16083/2025	STATE OF ODISHA GOURANGA CHARAN PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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488	D-WP(C)/16085/2025	SRIKANTA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
489	D-WP(C)/16088/2025	CHANDRA MOHAN HANSDAH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
490	D-WP(C)/16089/2025	BIRANCHI BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
491	D-WP(C)/16090/2025	FAKIR CHARAN SWAIN VS BOARD OF SECONDARY EDUCATION , CUTTACK	GOPINATH MISHRA VS	// 0 //	
492	D-WP(C)/16092/2025	ARNAPURNA LENKA VS REGISTRAR,COOPERATIVE SOCIETIES, BBSR	SARBESWAR BEHERA VS	// 0 //	
493	D-WP(C)/16093/2025	SUNARAM TUDU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500045
494	D-WP(C)/16094/2025	JOGESWAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
495	D-WP(C)/16095/2025	KALPANA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
496	D-WP(C)/16096/2025	BIMAL PATNAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500044
497	D-WP(C)/16097/2025	RAJANIKANTA DASH VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
498	D-WP(C)/16098/2025	GOLAPI ROUT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
499	D-WP(C)/16101/2025	DR.BIJAYA KUMAR SINGH	KUNAL KUMAR SWAIN	//	

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		VS	VS	0	
500	D-WP(C)/16102/2025	STATE OF ODISHA JIBARDHAN PADHAN	RANJIT SAMAL	//	
		VS	VS	0	
501	D-WP(C)/16103/2025	STATE OF ODISHA SANGRAM KESHARI SAHU	AMIT KUMAR SAHOO	//	
		VS	VS	0	
502	D-WP(C)/16104/2025	STATE OF ODISHA CATHERINA XALXO	RANJIT SAMAL	//	
		VS	VS	0	
503	D-WP(C)/16105/2025	STATE OF ODISHA PANCHANAN DHRUA	RANJIT SAMAL	//	
		VS	VS	0	
504	D-WP(C)/16106/2025	STATE OF ODISHA SWARNALATA SWAIN	DEEPALI MAHAPATRA	//	
		VS	VS	0	
505	D-WP(C)/16107/2025	STATE OF ODISHA ABHIMAMYU SAHOO	RANJIT SAMAL	//	
		VS	VS	0	
506	D-WP(C)/16109/2025	STATE OF ODISHA PITABASH MISHRA	PRATYUSHA NAIDU	//	
		VS	VS	0	
507	D-WP(C)/16111/2025	STATE OF ODISHA M/S. SUBHAM MODERN RICE MILL, NABARANGPUR	IRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
508	D-WP(C)/16112/2025	ASSISTANT COMMISSIONER OF STATE TAX, NAWARANGPUR CIRCLE, KORAPUT SAMBHUNATH SAHOO	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500031
		VS	VS	0	
509	D-WP(C)/16113/2025	STATE OF ODISHA GETHAL SETH	RANJIT SAMAL	//	
		VS	VS	0	
510	D-WP(C)/16115/2025	STATE OF ODISHA PRASANTA KUMAR PRADHAN	DEEPALI MAHAPATRA	//	
		VS	VS	0	

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511	D-WP(C)/16116/2025	STATE OF ODISHA KSHIRABDHI GIRI VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
512	D-WP(C)/16117/2025	STATE OF ORISSA DARASINGH BHUE VS	RANJIT SAMAL VS	// // 0	
513	D-WP(C)/16118/2025	STATE OF ODISHA GAUTAM BUDHA SINGH SAMANJT VS	AMITAV TRIPATHY VS	// // 0	
514	D-WP(C)/16119/2025	THE UNION OF INDIA SAMPURNA BEHERA VS	SHARMISTHA SAMAL VS	// // 0	
515	D-WP(C)/16120/2025	STATE OF ODISHA PRASANTA KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
516	D-WP(C)/16121/2025	STATE OF ORISSA MADHABA BHUTIA VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202500039
517	D-WP(C)/16123/2025	ODISHA GRAMYA BANK DALI BHUTIA VS	ATUL TRIPATHY VS	// // 0	AOD20240000618C202500038
518	D-WP(C)/16124/2025	ODISHA GRAMYA BANK ROJALIN MOHAPATRA VS	DEEPALI MAHAPATRA VS	// // 0	
519	D-WP(C)/16125/2025	STATE OF ODISHA MANABHANJAN PADHAN VS	AMIT KUMAR SAA VS	// // 0	AOR20220001583C202500022
520	D-WP(C)/16126/2025	STATE OF ODISHA ABHIRAM SAHOO VS	ANJAN KUMAR BISWAL VS	// // 0	
521	D-WP(C)/16127/2025	STATE OF ODISHA ANANTA CHARAN BRAHAMA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
		STATE OF ORISSA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/16128/2025	CHETANA MAHILA MAHASANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500025
523	D-WP(C)/16131/2025	INDRAMANI NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500046
524	D-WP(C)/16132/2025	RADHA MOHAN DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
525	D-WP(C)/16134/2025	NILAMBAR MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	// 0 //	AOR20220001615C202500065
526	D-WP(C)/16136/2025	SUBHAJIT BANERJEE VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //	
527	D-WP(C)/16138/2025	KARUNAKAR MALLIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
528	D-WP(C)/16140/2025	SAKUNTALA MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
529	D-WP(C)/16141/2025	ALOK KUMAR MAHATO VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //	
530	D-WP(C)/16142/2025	PRADEEP KUMAR SAHU VS JOINT COMMISSIONER SETTLEMENT AND CONSOLIDATION, SAMBALPUR	SANTOSH KUMAR NANDA VS	// 0 //	
531	D-WP(C)/16143/2025	AKSHAYA KUMAR MOHANTY VS UNION OF INDIA	SASWATA PATNAIK VS	// 0 //	AOD20240001090C202500006
532	D-WP(C)/16144/2025	SUJATA MAHATO VS UNION OF INDIA	UPENDRA KUMAR SAMAL VS	// 0 //	
533	D-WP(C)/16145/2025	SANTOSHINI SAHU	SUBHANKAR ROUT	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
534	D-WP(C)/16147/2025	SOUBHAGYA HARICHANDAN	DR.PATANJALI TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
535	D-WP(C)/16148/2025	ANITA MUKHERJEE	SANTOSH KUMAR NANDA	//	
		VS	VS	0	
		THE ADDITIONAL COMMISSIONER, CONSOLIDATION AND SETTLEMENT SAMBALPUR		//	
536	D-WP(C)/16149/2025	TANKADHAR SAHOO	KEDAR SANKAR SAHU	//	
		VS	VS	0	
		UNION OF INDIA		//	
537	D-WP(C)/16150/2025	M/S LAXMI BARAHA AUTO UDYOG	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
538	D-WP(C)/16154/2025	CHAMRU PARABHUA @ PARABHOI @ LOHAR	KRUSHNA CHANDRA DASH	//	
		VS	VS	0	
		SPL.LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, KHARIAR, NUAPADA		//	
539	D-WP(C)/16155/2025	SHIBAKAR MUDULI	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
540	D-WP(C)/16156/2025	PHAKIR CHARAN JENA	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
541	D-WP(C)/16160/2025	M/S. SOCIETY FOR ENVIRONMENTAL, PROTECTION AND DEVELOPMENT, BHADRAK	ANAND KUMAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
542	D-WP(C)/16161/2025	KEDO MAJHI	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		THE ADDL DISTRICT MAGISTRATE , KALAHANDI		//	
543	D-WP(C)/16163/2025	ASHOK KUMAR BISWAL	ARUN KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
544	D-WP(C)/16164/2025	PRAMILA GOCHAYAT	RANJAN KUMAR NAYAK	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-WP(C)/16165/2025	STATE OF ODISHA SANJAY KUMAR BISWAL VS	SURAJ MOHANTY VS	// // ()	
546	D-WP(C)/16166/2025	COLLECTOR AND DIST.MAGISTRATE GANJAM BINJHARPUR ACS, JAJPUR VS	ARUPANANDA GOSWAMY VS	// // ()	
547	D-WP(C)/16167/2025	STATE OF ODISHA NILAMBAR MAJHI VS	SATYA NARAYAN MISHRA 4 VS	// // ()	AOR20220001615C202500066
548	D-WP(C)/16169/2025	STATE OF ODISHA NETA SECURITY SERVICES PVT. LTD., BBSR VS	BISHNU PRASAD PRADHAN VS	// // ()	
549	D-WP(C)/16170/2025	STATE OF ODISHA CHITROTPALA BLOCK MAHASANGHA, BIRMAHARA VS	ABHIR KUMAR MAHANTA VS	// // ()	AOR20220001662C202500021
550	D-WP(C)/16171/2025	STATE OF ODISHA RAJKRISHNA PANDIT VS	MANOJ KUMAR PANDA VS	// // ()	
551	D-WP(C)/16173/2025	STATE OF ODISHA KANAKLATA BHUTIA VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500040
552	D-WP(C)/16174/2025	ODISHA GRAMYA BANK,TALCHER UPOENDRA MOHANTY @ NANDA MOHANTY VS	RANJAN KUMAR NAYAK VS	// // ()	
553	D-WP(C)/16175/2025	STATE OF ODISHA PRAMODINI DHAL VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500035
554	D-WP(C)/16176/2025	COMMISSIONER OF COMMERCIAL TAXES CT AND GOODS AND SERVICE TAX,CUTTACK DAMODAR BHOI VS	DR. SIMANCHALLA RANJIT VS	// // ()	
555	D-WP(C)/16177/2025	THE CHIEF MANAGER, DIRECTOR MCL, SAMBALPUR SHAKTIRUPA MISSION SHAKTI FEDERATION, CUTTACK VS	RANJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500027
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-WP(C)/16179/2025	NAYAN PRABHA DHAL VS STATE OF ODISHA	LALITENDU MISHRA VS	// () //	AOR20220001610C202500032
557	D-WP(C)/16180/2025	EXECUTIVE ENGINEER (ELECT.), TPWODL, RAJGAN, ORISSA ELECTRICITY DIVISION, SUNDARGARH VS THE APPELLATE AUTHORITY, OFFICE OF ADDITIONAL CHIEF ENGINEER-CUM-ELECTRICAL INSPECTOR, ROURKELA	RANJAN KUMAR NAYAK VS	// () //	
558	D-WP(C)/16181/2025	PRAHALLAD DAS @ KULA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// () //	
559	D-WP(C)/16182/2025	JHUTUNA GRAMA PANCHAYAT STARIYA SANGHA, SUPSRUKU VS STATE OF ODISHA	RANJAN KUMAR CHOUDHURY VS	// () //	
560	D-WP(C)/16183/2025	KHAGESWAR PATRA VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	// () //	
561	D-WP(C)/16184/2025	BABAJI SETHI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// () //	
562	D-WP(C)/16185/2025	LINGARAJ KHATAI VS STATE OF ODISHA	KARTIK CHANDRA MOHANTY VS	// () //	
563	D-WP(C)/16186/2025	MANORANJAN PATEL VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// () //	
564	D-WP(C)/16187/2025	PRABHU PRAKASH MOHAPATRA VS STATE OF ODISHA	SHIVESH BOHARA VS	// () //	
565	D-WP(C)/16188/2025	JAGANNATH SETHY VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// () //	
566	D-WP(C)/16189/2025	BINATI NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// () //	
567	D-WP(C)/16191/2025	PRABODH KUMAR ROUT	DEBENDRA NATH MISRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
568	D-WP(C)/16192/2025	LAXMIDHAR SETHY	RANJAN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
569	D-WP(C)/16193/2025	MANINI SWAIN	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
570	D-WP(C)/16194/2025	M/S. SAI BABA GLASS HOUSE, CUTTACK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		UNION BANK OF INDIA, MUMBAI		//	
571	D-WP(C)/16195/2025	SUSANTA KUMAR SAHU	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
572	D-WP(C)/16197/2025	PRAFULLA KUMAR BHOI	SISIR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
573	D-WP(C)/16198/2025	SUBASH CHANDRA CHAKRABORTY	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		MANAGING DIRECTOR ORISSA FOREST DEVELOPMENT CORPORATION LTD		//	
574	D-WP(C)/16199/2025	SRI SRI SAPNESWAR MAHAPRABHU URNAYANA COMMISSIONER, PUNE	OMMATE PRASAD JANA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
575	D-WP(C)/16202/2025	BHIKHYAKARI BEHERA	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
576	D-WP(C)/16203/2025	SASMITA NAYAK	SHARMISTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
577	D-WP(C)/16204/2025	NALINEE PRAVA PRADHAN	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
578	D-WP(C)/16206/2025	NARAYAN ROUT	BIBHU PRASAD DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-WP(C)/16207/2025	STATE OF ODISHA BISHNUPRIYA ROUTRAY VS	SANGRAM JENA VS	// // ()	
580	D-WP(C)/16208/2025	STATE OF ODISHA SARAT KUMAR UPADHYAYA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
581	D-WP(C)/16209/2025	STATE OF ODISHA PADMALOCHAN BISWAL VS	SHARMISTHA SAMAL VS	// // ()	
582	D-WP(C)/16210/2025	STATE OF ODISHA PRATICHI CHOUDHURY VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202500031
583	D-WP(C)/16212/2025	STATE BANK OF INDIA DR.HIMANSU SEKHAR PADHI VS	SANGRAM JENA VS	// // ()	
584	D-WP(C)/16213/2025	STATE OF ODISHA SOFINA BIBI VS	SAPAN KUMAR PAL VS	// // ()	
585	D-WP(C)/16216/2025	STATE OF ORISSA SAROJINI BEHERA VS	PRADIPTA KISHORE BHUYAN VS	// // ()	
586	D-WP(C)/16217/2025	STATE OF ODISHA MOHAMMAD MANSUR RAZA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
587	D-WP(C)/16218/2025	STATE OF ODISHA K.JAGA REDDY VS	PRABHAT KUMAR DASH VS	// // ()	
588	D-WP(C)/16219/2025	SENIOR DIVISIONAL COMMERCIAL MANAGER, EAST COAST RAILWAY, KHURDA KABITA NAYAK VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
589	D-WP(C)/16220/2025	STATE OF ODISHA RADHASHYAM SAHOO VS	PRAKASH KUMAR ROUT VS	// // ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-WP(C)/16222/2025	M/S.KHEM CHAND, UTTAR PRADESH VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //	
591	D-WP(C)/16223/2025	PRASANTA KUMAR SAMAL VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //	
592	D-WP(C)/16224/2025	KEDAR NATH MOHARANA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
593	D-WP(C)/16225/2025	JAYANTA KUMAR SAHOO VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
594	D-WP(C)/16228/2025	JAYANTI MEKAP VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
595	D-WP(C)/16229/2025	NIGAMANANDA BISWAL VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
596	D-WP(C)/16230/2025	TIKILI BARIK VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
597	D-WP(C)/16231/2025	PRADESHA KUMAR BISWAL VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
598	D-WP(C)/16233/2025	TRILOCHAN ROUT VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
599	D-WP(C)/16234/2025	SURESH CHANDRA PARIJA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
600	D-WP(C)/16235/2025	BASANTI MALLICK VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //	
601	D-WP(C)/16237/2025	SUCHIT SORENG	SUVASHISH PATTANAİK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
602	D-WP(C)/16240/2025	SAKUNTALA PANDA	PRINCE PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
603	D-WP(C)/16241/2025	TIKINA PRADHAN	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
604	D-WP(C)/16242/2025	GITABALI PRADHAN	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
605	D-WP(C)/16244/2025	ARUNA PRASAD MOHANTY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
606	D-WP(C)/16246/2025	SUKANTA KUMAR DEBASARMA	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
607	D-WP(C)/16248/2025	DEBASISH BISOYI	RAJIB RATH	//	
		VS	VS	0	
		CHAIRPERSON, OSSSC, BBSR		//	
608	D-WP(C)/16249/2025	NARAYAN SUBUDHI	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
609	D-WP(C)/16251/2025	SUKANTA KUMAR NANDA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
610	D-WP(C)/16253/2025	UNION OF INDIA	SOUBHAGYA CHANDRA DEV DASH	//	
		VS	VS	0	
		SURESH KUMAR KALOTH		//	
611	D-WP(C)/16255/2025	PRATIMA SAHOO	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
612	D-WP(C)/16258/2025	DR.SHRUTI DAS	SAIBRATA RATH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-WP(C)/16259/2025	STATE OF ODISHA BISWARANJAN MOHANTY VS	SAIBRATA RATH VS	// // 0	
614	D-WP(C)/16261/2025	STATE OF ODISHA MIHIR KUMAR SWAIN VS	CHITTA RANJAN PATTNAIK VS	// // 0	
615	D-WP(C)/16263/2025	STATE OF ODISHA NALINI KANTA CHANDRA VS	SUBHADUTTA ROURAY VS	// // 0	
616	D-WP(C)/16264/2025	STATE OF ODISHA DISTRICT LEVEL MISSION SHAKTI FEDERATION, BALASOR VS	ARON KUMAR MAHANTA VS	// // 0	AOR20220001662C202500026
617	D-WP(C)/16267/2025	STATE OF ODISHA SANTOSH KUMAR SAHOO VS SUBASH CHANDRA SAHOO	AMIT PRASAD BOSE VS	// // 0	
618	D-WP(C)/16268/2025	STATE OF ODISHA LABANIKANTA NAIK VS	SUMITRA MOHANTY VS	// // 0	
619	D-WP(C)/16272/2025	STATE OF ODISHA PITABAS ROUT VS	ACHYUTANANDA PATTANAIK VS	// // 0	
620	D-WP(C)/16273/2025	STATE OF ODISHA SANTOSH BISWAS VS	BISHNU PRASAD PRADHAN VS	// // 0	
621	D-WP(C)/16275/2025	STATE OF ODISHA UPENDRA SAHOO VS	BASUDEV BARIK VS	// // 0	
622	D-WP(C)/16277/2025	STATE OF ORISSA RABINDRA KUMAR DASH VS M/S.K.R.MOTORS	NIRANJAN LENKA VS	// // 0	
623	D-WP(C)/16278/2025	STATE OF ODISHA ASHOK KUMAR BISWAL VS	SUBHADUTTA ROURAY VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-WP(C)/16280/2025	LOKANATH SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
625	D-WP(C)/16282/2025	DOLAGOBINDA SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
626	D-WP(C)/16283/2025	RASHMIREKHA CHOUDHURY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
627	D-WP(C)/16284/2025	CHIKUMINA PATTNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
628	D-WP(C)/16286/2025	MURALIDHAR BEHERA VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
629	D-WP(C)/16288/2025	DR.HARA PRASAD PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
630	D-WP(C)/16289/2025	NILADRI BIHARI PATTANAYAK VS COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR	JAYADEBA BEHERA VS	// 0 //	
631	D-WP(C)/16290/2025	ANANTA KUMAR PARIDA VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //	
632	D-WP(C)/16292/2025	SHIBA SANKAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
633	D-WP(C)/16293/2025	SANU DAS VS B.M.C.BBSR	SAMARENDRA KUMAR MOHANTY VS	// 0 //	
634	D-WP(C)/16294/2025	RAMA CHANDRA PARHI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
635	D-WP(C)/16295/2025	RAMESH CHANDRA PRADHAN	BASUDEV BARIK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ORISSA		//	
636	D-WP(C)/16296/2025	SARBESWAR MALLICK	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		UNION OF INDIA		//	
637	D-WP(C)/16297/2025	SURESH CHANDRA BEHERA	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
638	D-WP(C)/16298/2025	SALILA DAS	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
639	D-WP(C)/16299/2025	PRADEEP KUMAR BAGARI	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		THE SECY, THE STATE CONSUMER DISPUTES REDRESSAL COMMISSION, ODISHA, CUTTACK		//	
640	D-WP(C)/16300/2025	INDRAMANI SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
641	D-WP(C)/16301/2025	BHRAMAR BEHERA	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ORISSA		//	
642	D-WP(C)/16303/2025	BALARAM PARIDA	KABI RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
643	D-WP(C)/16304/2025	NIRMAL BAGARTI	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
644	D-WP(C)/16305/2025	PABITRAMOHAN SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
645	D-WP(C)/16306/2025	M/S JSW STEEL LIMITED, KEONJHAR	SARADA PRASANNA SARANGI	//	
		VS	VS	0	
		UNION OF INDIA		//	
646	D-WP(C)/16307/2025	NIRANJAN MALLIK	BIJAYALAXMI SAHOO	//	
		VS	VS	0	

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647	D-WP(C)/16308/2025	STATE OF ODISHA NIRANJAN BISWAL VS	BASUDEV BARIK VS	// // ()	
648	D-WP(C)/16309/2025	STATE OF ODISHA SANATANA BEHERA VS	BASUDEV BARIK VS	// // ()	
649	D-WP(C)/16310/2025	STATE OF ODISHA KIRAN KUMAR KANUNGO VS	ASHOK DAS VS	// // ()	
650	D-WP(C)/16311/2025	STATE OF ODISHA GOBARDHAN SAHOO VS	BASUDEV BARIK VS	// // ()	
651	D-WP(C)/16312/2025	STATE OF ODISHA KUNKUMINA RAI VS	SRIKANTA MAHUNTA VS	// // ()	
652	D-WP(C)/16313/2025	STATE OF ODISHA SANTANU KUSUM @ PAN VS NARAYAN PAN	PABITRA KUMAR NAYAK VS	// // ()	
653	D-ABLAPL/11922/2025	SHANTILATA ROUT VS	PRADYUS KUMAR PARHI VS	NILGIRI /126 /2025 ()	AOR20220002297C202500007
654	D-ABLAPL/11923/2025	STATE OF ODISHA RAMAKANTA BINDHANI VS	SABANA KHATUN VS	// // ()	AOR20220002684C202500003
655	D-ABLAPL/11925/2025	STATE OF ODISHA PRAVAT SASMAL VS	SAMBEET PATTANAYAK VS	// // ()	AOR20220001591C202500019
656	D-ABLAPL/11927/2025	STATE OF ODISHA MANOJ KUMAR SA VS	SWARAJ PATEL VS	// // ()	AOR20220000246C202500029
657	D-ABLAPL/11928/2025	STATE OF ODISHA SK. FAKIRUDDIN VS STATE OF ODISHA	SARADA PRASAD DASH VS	// // () //	

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658	D-ABLAPL/11929/2025 ABLAPL/4423/2025	PRIYADARSHINI @ PRIYADARSINEE SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	DAITARI /31 /2025) //	
659	D-ABLAPL/11930/2025	ARMAN JOSHI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KHETRARAJPUR /44 /2025) //	AOR20220002454C202500044
660	D-ABLAPL/11931/2025	LIPU PATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BIRIDI PS /93 /2025) //	
661	D-ABLAPL/11932/2025 ABLAPL/4440/2025	DIBAKAR MUNDA VS STATE OF ODISHA	DEVASHIS PANDA VS	DAITARI /31 /2025) //	
662	D-ABLAPL/11933/2025	HOLIKA KUMAR SETHI @ HALIKA KUMAR SETHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	TELKOI /64 /2025) //	AOR20220001558C202500083
663	D-ABLAPL/11935/2025	THANA SUNDAR SETH @ AGU SETH VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /131 /2025) //	AOR20220000246C202500028
664	D-ABLAPL/11936/2025	DEBASIS MOHAPATRA VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /115 /2025) //	AOR20220000246C202500031
665	D-ABLAPL/11938/2025	INDRAJIT PRADHAN @ KANHA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	BARANGA /188 /2025) //	
666	D-ABLAPL/11942/2025	CHANDAN BARAL @ DAMBARU BARAL VS STATE OF ODISHA	SANJIT MISHRA VS	SEA BEACH /300 /2024) //	
667	D-ABLAPL/11945/2025	CHANDRAKANTA BEHERA VS STATE OF ODISHA	BASUDEV PUJARI VS	KENDRAPARA SADAR /149 /2019) //	
668	D-ABLAPL/11946/2025	SIBA CHARAN MALLICK VS STATE OF ODISHA	SAMBIT SAMAL VS	/ /0) //	
669	D-ABLAPL/11948/2025	RAJIB LOCHAN SAHOO	PRASANT KUMAR BARIK	BHADRAK RURAL /169 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
670	D-ABLAPL/11949/2025	CHINTAMANI BEHERA @ CHINTA	JASHOBANTA DASH	BARANGA /180 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
671	D-ABLAPL/11952/2025	AJAY BEHERA	SARADA PRASAD DASH	ASTARANGA /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
672	D-ABLAPL/11953/2025	SUDARSAN DAS	ANUGRAHA NARAYAN SAMANTRAY	BALICHANDRAPUR /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
673	D-ABLAPL/11957/2025	ANIRUDHA MOHAPATRA	ANUGRAHA NARAYAN SAMANTRAY	CDA-II /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
674	D-ABLAPL/11958/2025	RAJU RAY	ANIRUDHA DAS	SECTOR-3 /76 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
675	D-ABLAPL/11959/2025	RANAJIT KUMAR BEHERA @ RANJIT BEHERA	LOPAMUDRA PRADHAN	JAGATPUR /239 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
676	D-ABLAPL/11960/2025	RAJESH AGRAWAL	JUGALA KISHORE PANDA	BARGARH /175 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
677	D-ABLAPL/11961/2025	RAMANATH SENDRIA	SATYAJIT MOHAPATRA (2)	SONEPUR /38 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
678	D-ABLAPL/11963/2025	GODAVARISH MISHRA	MANOJ KUMAR MALLICK	DELANGA /14 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
679	D-ABLAPL/11964/2025	BIKESH SENDRIA	SATYAJIT MOHAPATRA (2)	SONEPUR /38 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
680	D-ABLAPL/11968/2025	BISWAMBAR MAJHI	SOUBHAGYA KUMAR DASH	GHASIPURA /159 /2025	AOR20220001631C202500109
		VS	VS	()	

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681	D-ABLAPL/11972/2025	STATE OF ODISHA CHANDRAKANTA PRADHAN VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// FATEGARH /94 /2025 ()	
682	D-ABLAPL/11976/2025	STATE OF ODISHA KALIA KALIM @ AJIM KHAN VS	SUSANTA KUMAR ROUT VS	// DHENKANAL SADAR /580 /2022 ()	
683	D-ABLAPL/11977/2025	STATE OF ODISHA AKSHAYA KUMAR DAS @ AKHAYA KUMAR DAS @ KISHANJIT SAHOO VS	KISHANJIT SAHOO VS	// RANPUR /114 /2025 ()	
684	D-ABLAPL/11980/2025	STATE OF ODISHA SANJIT SINGH VS	GAUTAM CHARAN ROUT VS	// PHULBANI TOWN /147 /2025 ()	
685	D-ABLAPL/11985/2025	STATE OF ODISHA PANCHANAN GOUDA VS	BIJAYA KUMAR SAHOO VS	// BUGUDA /187 /2025 ()	
686	D-ABLAPL/11986/2025	STATE OF ODISHA SIBA NAYAK VS	ARIJEET MISHRA VS	// JEYPORE TOWN /73 /2025 ()	
687	D-ABLAPL/11987/2025	STATE OF ODISHA BISWAMBAR PALEI @ BISWAMBAR PALAI @ CHAGSURI VS	SURJESH KUMAR JENA VS	// BHADRAK RURAL /196 /2025 ()	
688	D-ABLAPL/11988/2025	STATE OF ODISHA SIVA SAHANKAR DASH @ PINTU DASH VS	HARIPAD MOHANTY VS	// GOLANTHARA (BERHAMPUR) /137 /2025 ()	
689	D-ABLAPL/11991/2025	STATE OF ODISHA MUNA SETHI VS	SANTOSH KUMAR MAHANTY VS	// BHANJANAGAR /384 /2025 ()	AOD20240000242C202500069
690	D-ABLAPL/11993/2025	STATE OF ODISHA SIRSASANA BAGH @ SISASAN BAGH VS	PANCHANAN PANIGRAHI VS	// KASHIPUR /125 /2014 ()	AOD2025000009C202500016
691	D-ABLAPL/11996/2025	STATE OF ODISHA JAYAKRUSHNA KARMI @ BABA VS	SURYAKANTA DWIBEDI VS	// MANAMUNDA /51 /2025 ()	
		STATE OF ODISHA		//	

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692	D-ABLAPL/11997/2025	SRISASAN BAGH @ SISESAN BAGH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	ANDIRAKANCHA /57 /2022 () //	AOD2025000009C202500015
693	D-ABLAPL/11998/2025	SRIKRUSHNA PRADHANI VS STATE OF ODISHA	SANJIB MOHANTY VS	BALLIGUDA /59 /2025 () //	AOR20220001611C202500028
694	D-ABLAPL/12002/2025	MITU @ SUSANTA KUMAR SAHU @ SUSANTA KU. SAH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /215 /2017 () //	AOD20240000242C202500070
695	D-ABLAPL/12004/2025	SARAT BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHANDANPUR /76 /2025 () //	
696	D-ABLAPL/12005/2025	ASHISH KUMAR SWAIN VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	OLATPUR /45 /2025 () //	
697	D-ABLAPL/12007/2025	BIJAY SAHU @ MANU SAHU VS STATE OF ODISHA	SRIKHETRA MISHRA VS	BADABAZAR /107 /2025 () //	
698	D-ABLAPL/12009/2025	BABULI @ BASANTA KUMAR PRADHAN VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	KHANDAPARA /52 /2024 () //	
699	D-ABLAPL/12012/2025 ABLAPL/4445/2025	MANMOHAN SWAIN VS STATE OF ODISHA	MASUM PRIYADARSANI BEHERA VS	BALASORE SADAR /128 /2025 () //	
700	D-ABLAPL/12017/2025	BISWA SHANKAR PATRA @ BABULI PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BAISINGA /422 /2024 () //	
701	D-ABLAPL/12018/2025	DAMBARUDHAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DAS VS	KENDRAPARA SADAR /187 /2025 () //	
702	D-ABLAPL/12020/2025	PURNA CHANDRA MAHARANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
703	D-ABLAPL/12021/2025	MANTU @ MANTOO NAYAK	KARUNAKAR GAYA	NIALI /92 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
704	D-ABLAPL/12022/2025	ABHAYA KUMAR MALLICK	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
705	D-ABLAPL/12023/2025	SHIBA PRASAD PRADHAN	SIDHARTHA SANKAR RAY (2)	DHARAKOT PS /328 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
706	D-ABLAPL/12024/2025	DILIP BAG	BIJAYA KUMAR RAGADA	KULABIRA /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
707	D-ABLAPL/12026/2025	RUDRASISH NATHA	SURESH KUMAR PANDA	TANGI /84 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
708	D-ABLAPL/12028/2025	KALI CHARAN PANIGRAHI	SURESH KUMAR PANDA	BADAMBADI /86 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
709	D-ABLAPL/12029/2025	RAMESH KUMAR SINGH	SURESH KUMAR PANDA	CUTTACK SADAR /225 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
710	D-ABLAPL/12032/2025	BIKASH DAS	GYANA RANJAN MAHAPATRA	TIRING /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
711	D-ABLAPL/12033/2025	KAMALAKANTA NAYAK	GYANA RANJAN MOHAPATRA	TIRING /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
712	D-ABLAPL/12034/2025	PURNA CHANDRA MAHUNTA	RAMANI KANTA PATTANAIK	BRAMHA BARADA /9 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
713	D-ABLAPL/12037/2025	NARENDRA SETHI	RAMAKANTA PANDA	SAHADEV KHUNTA /140 /2025	AOD20240000348C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
714	D-ABLAPL/12040/2025	PRASANTA BEHERA	PURNA CHANDRA MISHRA	/ /0	
		VS	VS	()	

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715	D-ABLAPL/12041/2025	STATE OF ODISHA SANTANU PARICHHA @ SANTANU KUMAR PARICHHA VS	HIMTAV TRIPATHY	// BERHAMPUR TOWN /161 /2017 ()	
716	D-ABLAPL/12047/2025	STATE OF ODISHA BISHNU PRADHAN VS	JYOTIRMAYA SAHOO	// NIRAKARPUR /84 /2025 ()	
717	D-ABLAPL/12048/2025	STATE OF ODISHA SUSANTA NATH VS	PRAFULLA KUMAR BISWAL	// RAJKANIKA /485 /2024 ()	
718	D-ABLAPL/12049/2025	STATE OF ODISHA LIJA RANI MOHANTY VS	RAKESH BEHERA	// / 0 ()	
719	D-ABLAPL/12050/2025	STATE OF ODISHA CHANDAN MALIK @ CHANDARA VS	SATYA NARAYAN MISHRA 4	// SIMULIA /271 /2023 ()	AOR20220001615C202500063
720	D-ABLAPL/12059/2025	STATE OF ODISHA DILIP BHOI @ DILIP KUMAR BHOI VS	SACHIDANANDA PADHEE	// BHEDEN /122 /2022 ()	
721	D-ABLAPL/12062/2025	STATE OF ODISHA VIKAS GOEL VS	BIKAS SWAIN	// INDUSTRIAL ESTATE PS /248 /2024 ()	AOR20220003999C202500002
722	D-ABLAPL/12063/2025	STATE OF ODISHA TAPAN BHUYAN @ TAPAN KUMAR BHUYAN @ KATACHUYA VS	AMULYA RATNA PANDA	// SINGLA /80 /2025 ()	
723	D-ABLAPL/12064/2025 ABLAPL/4456/2025	STATE OF ODISHA SARBESWAR NAYAK VS	SIDHARTH SANKAR MOHAPATRA	// / 0 ()	
724	D-ABLAPL/12065/2025	STATE OF ODISHA SAN KALIA @ DIBYAJYOTI PATRA VS	AMULYA RATNA PANDA	// Bamapada (Industrial Area) /58 /2025 ()	
725	D-ABLAPL/12068/2025	STATE OF ODISHA CHAGALA HEMBRAM VS STATE OF ODISHA	JAYANTI NAIK	// KHAMAR /108 /2022 () //	

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726	D-ABLAPL/12073/2025	ALOK KUMAR JENA @ ALOK JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /150 /2025 () //	
727	D-ABLAPL/12074/2025	GOPAL CHANDRA SAHOO @ GOPAL CH. SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DERABIS /175 /2024 () //	
728	D-ABLAPL/12079/2025	KUNI DAS VS STATE OF ODISHA	SURESH KUMAR PANDA VS	DARGHA BAZAR /71 /2025 () //	
729	D-ABLAPL/12083/2025	SK. RAJESH VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	CANTONMENT ROAD /88 /2025 () //	
730	D-ABLAPL/12087/2025	SK. NAIM @ SK. NAIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /25 /2025 () //	
731	D-ABLAPL/12088/2025	LOKESH MALLICK VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	PAHALA /108 /2025 () //	
732	D-ABLAPL/12089/2025	SK. NAIM @ SK. NAIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /50 /2025 () //	
733	D-ABLAPL/12090/2025	SK. NAIM @ SK. NAIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /49 /2025 () //	
734	D-ABLAPL/12092/2025	SK. NAIM @ SK. NAIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KANJIPANI /26 /2025 () //	
735	D-ABLAPL/12093/2025	SK. NAIM @ SK. NAIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /112 /2025 () //	
736	D-ABLAPL/12097/2025	BUDHIMANT BARIK @ BUDHIA BARIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /241 /2024 () //	
737	D-ABLAPL/12101/2025	BUDHIMANT BARIK @ BUDHIA BARIK	SANDEEP RAJ PANDA	TELKOI /243 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
738	D-ABLAPL/12105/2025	OMPRAKASH PRADHAN @ PADHAN	DHIRENDRA KUMAR MOHAPATRA	HEMGIR /193 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
739	D-ABLAPL/12109/2025	BUDHIMANT BARIK @ BUDHIA BARIK	SANDEEP RAJ PANDA	TELKOI /242 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
740	D-ABLAPL/12112/2025	ARUP @ SIPUN NAIK	AMIT KUMAR NATH	PARJANG /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
741	D-ABLAPL/12116/2025	SUSHANTA KUMAR SENAPATI @ RINKU	PRAVASH CHANDRA JENA	JALESWAR /191 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
742	D-ABLAPL/12121/2025	DHIREN KUMAR NAIK	PARTHA SARATHI DAS	BARIA /42 /2025	AOD20240000364C202500061
		VS	VS	()	
		STATE OF ODISHA		//	
743	D-ABLAPL/12122/2025	SUJIT PARICHHA	TAPAN KUMAR JENA SAMANTA	GOPALPUR /347 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
744	D-ABLAPL/12126/2025	BASUDEV JENA	DEBASIS SAHOO	NANDIPADA /93 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
745	D-ABLAPL/12133/2025	ANKIT PRADHAN	PRABIN DAS	PIPLI /590 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
746	D-ABLAPL/12136/2025	GOURANGA BIHARI	DEEPAK RANJAN PARIDA	PATKURA /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
747	D-ABLAPL/12139/2025	BIBHUTI BHUSAN PATRA	SATYABRATA SENAPATI	SORO /356 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
748	D-ABLAPL/12142/2025	SUBODHA BARIK @ SUBODH KUMAR BARIK	BIDYALOK MOHAPATRA	JAGATSINGPUR /264 /2025	
		VS	VS	()	

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749	D-ABLAPL/12143/2025	STATE OF ODISHA BABUNA @ UMESH RAJ VS	SK. ZAFARULLA VS	// KHUNTA /105 /2025 ()	
750	D-ABLAPL/12145/2025	STATE OF ODISHA ASHOK CHANDRA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// INDUSTRIAL ESTATE PS /84 /2025 ()	
751	D-ABLAPL/12150/2025	STATE OF ODISHA JHILI SAHU VS	TUKUNA KUMAR MISHRA VS	// PARLAKHEMUNDI /65 /2025 ()	
752	D-ABLAPL/12151/2025	STATE OF ODISHA JYAFAT KHAN VS	BIBHUPRASAD DAS VS	// BAIDESWAR /60 /2025 ()	
753	D-ABLAPL/12152/2025	STATE OF ODISHA BALARAM DAS VS	PRAVASH CHANDRA JENA VS	// SAHADEV KHUNTA /129 /2025 ()	
754	D-ABLAPL/12155/2025	STATE OF ODISHA DAITA @ DAITYA RANA @ DAITARI RANA VS	JNYANANANDA PANDA VS	// KEGAON /55 /2025 ()	
755	D-ABLAPL/12157/2025	STATE OF ODISHA CHANDAN @ CHANDRASEKHAR BISWAL VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /144 /2025 ()	
756	D-ABLAPL/12158/2025	STATE OF ODISHA SADANNADA DHAMUDIA VS	SUSANTA KUMAR NAYAK VS	// NILGIRI /119 /2025 ()	
757	D-ABLAPL/12159/2025	STATE OF ODISHA HARAPRASAD DAS @ TUKULU VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /144 /2025 ()	
758	D-ABLAPL/12160/2025	STATE OF ODISHA BIBHUTI BHUSAN PUROHIT VS	RAKESH KUMAR DAS VS	// / /0 ()	
759	D-ABLAPL/12161/2025	STATE OF ODISHA JAGYASINI PUROHIT VS	RAKESH KUMAR DAS VS	// / /0 ()	
		STATE OF ODISHA		//	

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760	D-ABLAPL/12162/2025	AMIYA SETHY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /84 /2025 () //	
761	D-ABLAPL/12164/2025	KAILASH CHANDRA PATTANAIAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /84 /2025 () //	
762	D-ABLAPL/12165/2025	SATYANANDA SAHOO VS STATE OF ODISHA	GOURAV DASH VS	NIKIRAI /147 /2025 () //	
763	D-ABLAPL/12166/2025	SUNIL ROUT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /144 /2025 () //	
764	D-ABLAPL/12167/2025	PRAKASH KUMAR TRIPATHY VS STATE OF ODISHA	GOURAV DASH VS	NIKIRAI /147 /2025 () //	
765	D-ABLAPL/12170/2025	SAMIM AKHTAR VS STATE OF ODISHA	GOURAV DASH VS	NIKIRAI /147 /2025 () //	
766	D-ABLAPL/12171/2025	BRAHMESWAR BEHERA @ CHAGULU BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	HARICHANDANPUR /51 /2025 () //	
767	D-ABLAPL/12173/2025	RAJENDRA JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	SABARANG /91 /2025 () //	
768	D-ABLAPL/12175/2025	BIKASH KUMAR KHILAR VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	SABARANG /91 /2025 () //	
769	D-ABLAPL/12176/2025	PRASANT KUMAR OIHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	DHUSURI /154 /2025 () //	
770	D-ABLAPL/12180/2025	SANJIB KUMAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /46 /2024 () //	
771	D-ABLAPL/12183/2025	ARIF KHAN @ ARIF ALI KHAN @ GOLI	AJAYA KUMAR MOHARANA	LALBAG /150 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :21/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
772	D-ABLAPL/12185/2025	SK. SARIF	ACHYUTANANDA PATTANAİK	TANGI (KHURDA) /202 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
773	D-ABLAPL/12186/2025	JAJNASENEE SUTAR	BISWAJIT PASAYAT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
774	D-ABLAPL/12187/2025	ASHISH KUMAR RAY @ ASHU	AMLAN SHAKTI PAUL	CHANDAKA P.S. /63 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
775	D-ABLAPL/12189/2025	PAPUN MAJHI @ PAPU	AMLAN SHAKTI PAUL	CHANDAKA P.S. /63 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
776	D-ABLAPL/12190/2025	RAKESH KUMAR PATRA @ RAKESH KUMAR PRADHAN	ACHYUTANANDA PATTANAİK	CHANDAKA P.S. /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
777	D-ABLAPL/12191/2025	TAPAS KUMAR SAHU	MANOJ KUMAR MOHANTY	NIHALPRASAD /91 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
778	D-ABLAPL/12192/2025	SUSHANTA KUMAR SENAPATI @ RINKU	PRAVASH CHANDRA JENA	JALESWAR /192 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :21/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GCRLA/11951/2025 GCRLA/ /	STATE OF ODISHA MP	A.S.C.	1/2025
2	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA	4/2025
3	D-CRLMA/12146/2025 CRLMA/ /	CHITTARANJAN DAS MP	ACHYUTANANDA PATTANAIK	17/2025
4	D-SAO/11/2004 SAO/11/2004	DURYODHAN SAHU MP	M/S.S.P.MISHRA , M/S. SUVENDU. K.RAY, S.P.SWAIN	20/2025
5	D-CRLLP/12060/2025 CRLLP/ /	STATE OF ODISHA (VIGILANCE) MP	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	29/2025
6	D-CRP/14087/2025 CRP/ /	RANGU VENKATAMMA MP	BAIBASWATA PANIGRAHI	39/2025
7	D-CRLMP/11956/2025 CRLMP/ /	RAMAKANTA NAYAK MP		86/2025
8	D-CRLMP/11956/2025 CRLMP/ /	RAMAKANTA NAYAK MP		87/2025
9	D-CRLMP/31629/2024 CRLMP/1639/2024	BISWAJIT PANDA MP	PRATYUSHA NAIDU	88/2025
10	D-CRLMP/22063/2024 CRLMP/1194/2024	MANOJ KUMAR MALLICK MP	DIPTIMAYA PATTNAIK	89/2025
11	D-CRLMP/12030/2025 CRLMP/ /	BIJAYALAXMI INFORMATION TECHNOLOGIES MP	CHANDA MARKETING PVT. LTD.	90/2025
12	D-LAA/16037/2025 LAA/ /	G.M.,WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	92/2025
13	D-LAA/16037/2025 LAA/ /	G.M.,WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	93/2025
14	D-LAA/16037/2025 LAA/ /	G.M.,WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	94/2025
15	D-LAA/16054/2025 LAA/ /	G.M.,WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	95/2025
16	D-LAA/16054/2025 LAA/ /	G.M.,WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	96/2025
17	D-LAA/16054/2025 LAA/ /	G.M.,WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	97/2025
18	D-LAA/16076/2025 LAA/ /	G.M.,WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	98/2025
19	D-LAA/16076/2025 LAA/ /	G.M.,WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	99/2025
20	D-LAA/16076/2025 LAA/ /	G.M.,WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	100/2025
21	D-LAA/16086/2025 LAA/ /	G.M., WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	101/2025
22	D-LAA/16086/2025 LAA/ /	G.M., WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	102/2025
23	D-LAA/16086/2025 LAA/ /	G.M., WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	103/2025
24	D-LAA/16100/2025 LAA/ /	G.M., WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	104/2025
25	D-LAA/16100/2025 LAA/ /	G.M., WATCO DIVISION, SAMBALPUR MP	PRASANNA KUMAR BHUYAN	105/2025
26	D-LAA/16100/2025	G.M., WATCO DIVISION, SAMBALPUR	PRASANNA KUMAR BHUYAN	

	LAA/ /	MP		106/2025
27	D-LAA/16137/2025	KUNJABIHARI NAG@KUNJA BIHARI HARDIK	NANJAYA MUND	
	LAA/ /	MP		107/2025
28	D-LAA/16137/2025	KUNJABIHARI NAG@KUNJA BIHARI HARDIK	NANJAYA MUND	
	LAA/ /	MP		108/2025
29	D-LAA/16159/2025	RADHESHYAM AGRAWAL	PRASANTA KUMAR SATAPATHY	
	LAA/ /	MP		109/2025
30	D-LAA/16178/2025	RADHESHYAM AGRAWAL	PRASANTA KUMAR SATAPATHY	
	LAA/ /	MP		110/2025
31	D-TRP(C)/15936/2025	ROJALIN MALIK	ANJAN KUMAR JENA	
	TRP(C)/ /	MP		119/2025
32	D-SA/167/1996	UMESH	M/S.S.C.GHOSE, M/S. SOUMYA MISHRA,A.K.DASH,B.S.PANIGRAHI,D.	
	SA/167/1996	MP		125/2025
33	D-SA/167/1996	UMESH	M/S.S.C.GHOSE, M/S. SOUMYA MISHRA,A.K.DASH,B.S.PANIGRAHI,D.	
	SA/167/1996	MP		126/2025
34	D-SA/167/1996	UMESH	M/S.S.C.GHOSE, M/S. SOUMYA MISHRA,A.K.DASH,B.S.PANIGRAHI,D.	
	SA/167/1996	MP		127/2025
35	D-SA/137/1995	GOURANGA	M/S.S.K.DASH	
	SA/137/1995	MP		128/2025
36	D-SA/137/1995	GOURANGA	M/S.S.K.DASH	
	SA/137/1995	MP		129/2025
37	D-SA/137/1995	GOURANGA	M/S.S.K.DASH	
	SA/137/1995	MP		130/2025
38	D-SA/137/1995	GOURANGA	M/S.S.K.DASH	
	SA/137/1995	MP		131/2025
39	D-SA/137/1995	GOURANGA	M/S.S.K.DASH	
	SA/137/1995	MP		132/2025
40	D-SA/137/1995	GOURANGA	M/S.S.K.DASH	
	SA/137/1995	MP		133/2025
41	D-CONTC/8268/2025	KUNJABIHARI GUPTA	ADV.	
	CONTC/1041/2025	MP		160/2025
42	D-CONTC/7805/2025	AJAYA GUPTA	M/S.SAILABALA JENA, A.K.BADHEI, A.SAHU, K.NANDA, J.JENA, N.R.	
	CONTC/959/2025	MP		161/2025
43	D-CONTC/6789/2025	CHILIKURI VENKENNA @ C.H. VENKANASAILABALA JENA		
	CONTC/879/2025	MP		162/2025
44	D-CONTC/7263/2025	U.SATYANARAYAN@V.SATYANARAYAN@UPABALA SATYANARAYAN		
	CONTC/909/2025	MP		163/2025
45	D-CONTC/7802/2025	HRUDAYANANDA PRADHAN	SAILABALA JENA	
	CONTC/958/2025	MP		164/2025
46	D-CONTC/7801/2025	KAMAL GUPTA @ KAMAL KUMAR GUPTA	M/S.SAILABALA JENA, A.K.BADHEI, A.SAHU, K.NANDA, J.JENA, N.R.	
	CONTC/1125/2025	MP		165/2025
47	D-CONTC/31881/2024	M/S. KALS BREWERIES PVT. LTD.	ADV.	
	CONTC/5782/2024	MP		166/2025
48	D-RVWPET/224/2014	ARJUNA KANDI	M/S.SUSANTA KU.DASH	
	RVWPET/224/2014	MP		177/2025
49	D-RVWPET/224/2014	ARJUNA KANDI	M/S.SUSANTA KU.DASH	
	RVWPET/224/2014	MP		178/2025
50	D-RVWPET/224/2014	ARJUNA KANDI	M/S.SUSANTA KU.DASH	
	RVWPET/224/2014	MP		179/2025
51	D-RVWPET/16279/2025	ARYAN KUMAR BAL	SUBHADUTTA ROUSTRAY	
	RVWPET/ /	MP		180/2025
52	D-RVWPET/16274/2025	AMRUTANSHU PRUSTY	SUBHADUTTA ROUSTRAY	
	RVWPET/ /	MP		181/2025
53	D-RPFAM/15846/2025	JAYAPRAKASH JENA	SATYABAN SAHOO	
	RPFAM/ /	MP		185/2025
54	D-RPFAM/24385/2024	TUSHAR KANTI BEHERA	RAMESH CHANDRA SWAIN	
	RPFAM/157/2024	MP		186/2025
55	D-RPFAM/15950/2025	ANKITA PRIYADARSINI SENDHA	SAROJ KUMAR DASH	
	RPFAM/ /	MP		187/2025
56	D-CMAPL/354/2023	BISMITA DAS		
	CMAPL/354/2023	MP		231/2025
57	D-CMAPL/14848/2025	M/S. MAITHAN ISPAT LIMITED	ADV.	
	CMAPL/134/2025	MP		232/2025

58	D-CMAPL/15327/2025 CMAPL/ /	JAYA KUMARI KALO MP	ADV.	233/2025
59	D-CMAPL/16133/2025 CMAPL/ /	SANTOSH KU.PATI MP	HARMOHAN DHAL	234/2025
60	D-MATA/15978/2025 MATA/ /	RAJIB CHANDRA RAY MP	SURESH KUMAR JENA	242/2025
61	D-CRLREV/3378/2025 CRLREV/72/2025	KHAGESWAR DAS@KHAGESWAR BHAGABADIB MP	ABANDEB KUMAR DAS	319/2025
62	D-CRLREV/11950/2025 CRLREV/ /	JAYACHANDRA NAYAK MP	SARADA PRASAD DASH	320/2025
63	D-CRLREV/11950/2025 CRLREV/ /	JAYACHANDRA NAYAK MP	SARADA PRASAD DASH	321/2025
64	D-CRLREV/11950/2025 CRLREV/ /	JAYACHANDRA NAYAK MP	SARADA PRASAD DASH	322/2025
65	D-CRLREV/11954/2025 CRLREV/ /	JAYACHANDRA NAYAK MP	SARADA PRASAD DASH	323/2025
66	D-CRLREV/11954/2025 CRLREV/ /	JAYACHANDRA NAYAK MP	SARADA PRASAD DASH	324/2025
67	D-CRLREV/11954/2025 CRLREV/ /	JAYACHANDRA NAYAK MP	SARADA PRASAD DASH	325/2025
68	D-CRLREV/22416/2024 CRLREV/378/2024	ANITA MANJARI DASH MP	MANAS RANJAN SATPATHY	326/2025
69	D-CRLREV/25603/2024 CRLREV/440/2024	SHASHI KUMAR UNNIKISHNAN MP		327/2025
70	D-CRLREV/12134/2025 CRLREV/ /	SHANKAR BHOI MP	MANAS KUMAR CHAND	328/2025
71	D-CRLREV/12134/2025 CRLREV/ /	SHANKAR BHOI MP	MANAS KUMAR CHAND	329/2025
72	D-FAO/19/2019 FAO/19/2019	STATE OF ODISHA MP		335/2025
73	D-FAO/171/2019 FAO/171/2019	DURGA KANTA MAHANTA MP	SANGRAM JENA	336/2025
74	D-FAO/183/2019 FAO/183/2019	BHUPATI KU.MOHANTA MP	SANGRAM JENA	337/2025
75	D-FAO/14511/2025 FAO/ /	MANAGER LEGAL, M/S. ORIENTAL INSURANCE MP	ANIL MOHANTA, PATKORDA	338/2025
76	D-FAO/958/2018 FAO/958/2018	M.C. OF ANCHALIKA HIGH SCHOOL MP		339/2025
77	D-FAO/302/2019 FAO/302/2019	ANIL CHARUDARSI MP	S.D.ROUTRAY	340/2025
78	D-FAO/303/2019 FAO/303/2019	ANTARYAMI SAHU MP	SUBHADUTTA ROUTRAY	341/2025
79	D-FAO/16152/2025 FAO/ /	M/S. ICICI LOMBARD GIC.LTD., BBSR MP	RIMJHIMBALA PATI	342/2025
80	D-FAO/16158/2025 FAO/ /	MANAGER, T.P. HUB, M/S. THE NEW INDIA ASSURANCE CO. LTD., CUTTACK MP	ANSHU RANKHON LTD., CUTTACK	343/2025
81	D-FAO/1015/2019 FAO/1015/2019	MANJULATA MOHANTY MP		344/2025
82	D-FAO/181/2019 FAO/181/2019	SUDHANSU SEKHAR BISWAL MP		345/2025
83	D-FAO/168/2019 FAO/168/2019	ASHOK KU.DUTTA MP		346/2025
84	D-BLAPL/33798/2024 BLAPL/11487/2024	PRAFULLA BEHERA @ KULU MP		479/2025
85	D-BLAPL/24893/2024 BLAPL/8734/2024	DILLIP BARIHA MP	GOKULANANDA SAHU	480/2025
86	D-BLAPL/30574/2024 BLAPL/10658/2024	SAROJ KUMAR NAYAK MP		481/2025
87	D-BLAPL/31491/2024 BLAPL/10656/2024	BAHANPAT PRADHAN @ BAHANPATI PRADHAN MP		482/2025
88	D-BLAPL/31780/2024 BLAPL/10737/2024	BAHANPATI PRADHAN @ BAHANPAT PRADHAN MP		483/2025
89	D-BLAPL/31779/2024	BAHANPAT PRADHAN @ BAHANPATI PRADHAN		

	BLAPL/10829/2024	MP		484/2025
90	D-BLAPL/31460/2024	BAHANPATI PRADHAN @ BAHANPAT		
	BLAPL/10826/2024	MP		485/2025
91	D-BLAPL/9816/2025	ARUN KUMAR SAHOO	SUSHANTA HARICHANDAN	
	BLAPL/3601/2025	MP		486/2025
92	D-RSA/25537/2024	KANHU PARAMANIK	DWARIKA PRASAD MOHANTY	
	RSA/192/2024	MP		598/2025
93	D-RSA/25537/2024	KANHU PARAMANIK	DWARIKA PRASAD MOHANTY	
	RSA/192/2024	MP		599/2025
94	D-RSA/25537/2024	KANHU PARAMANIK	DWARIKA PRASAD MOHANTY	
	RSA/192/2024	MP		600/2025
95	D-RSA/25537/2024	KANHU PARAMANIK	DWARIKA PRASAD MOHANTY	
	RSA/192/2024	MP		601/2025
96	D-RSA/16099/2025	RANJANA SAHOO @ RANGA SAHOO	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		602/2025
97	D-RSA/50495/2024	RABI@BIJAY SETHI	MAHESWAR MOHANTY	
	RSA/469/2024	MP		603/2025
98	D-RSA/50495/2024	RABI@BIJAY SETHI	MAHESWAR MOHANTY	
	RSA/469/2024	MP		604/2025
99	D-RSA/50495/2024	RABI@BIJAY SETHI	MAHESWAR MOHANTY	
	RSA/469/2024	MP		605/2025
100	D-RSA/50495/2024	RABI@BIJAY SETHI	MAHESWAR MOHANTY	
	RSA/469/2024	MP		606/2025
101	D-RSA/16214/2025	SAROJINI ROUT	SUSMITA PATTNAIK	
	RSA/ /	MP		607/2025
102	D-RSA/16236/2025	GOKULANANDA BAISHAKH	TUSAR KUMAR MISHRA	
	RSA/ /	MP		608/2025
103	D-RSA/16270/2025	SANTOSH KUMAR RATH	ASHOK DAS	
	RSA/ /	MP		609/2025
104	D-RSA/16266/2025	SUMANYU KUMAR PANI	SUBHRANSU BHUSAN MOHANTY	
	RSA/ /	MP		610/2025
105	D-RSA/16270/2025	SANTOSH KUMAR RATH	ASHOK DAS	
	RSA/ /	MP		611/2025
106	D-RSA/16270/2025	SANTOSH KUMAR RATH	ASHOK DAS	
	RSA/ /	MP		612/2025
107	D-CMP/15831/2025	PRAFULLA KUMAR SAHU	SAROJA KANTA MANDAL	
	CMP/ /	MP		616/2025
108	D-CMP/15836/2025	SATYA NARAYAN MOHAPATRA	SAROJA KANTA MANDAL	
	CMP/ /	MP		617/2025
109	D-CMP/15856/2025	MANOJ AGRAWAL @ MANOJ KUMAR AGRAWAL	AMIT PRASAD BOSE	
	CMP/ /	MP		618/2025
110	D-CMP/15870/2025	JYOTI SURI	AMIT PRASAD BOSE	
	CMP/ /	MP		619/2025
111	D-CMP/15940/2025	SUDARSAN BEHERA	BHAWANI SANKAR PANIGRAHI	
	CMP/ /	MP		620/2025
112	D-CMP/4944/2025	MUSTAK MALLIK	SANTOSH KUMAR NANDA	
	CMP/207/2025	MP		621/2025
113	D-CMP/15964/2025	BANITA PATEL @ ROUT	TRILOCHAN NANDA	
	CMP/ /	MP		622/2025
114	D-CMP/425/2022	NIRUPAMA SAHOO	NARAYAN PRASAD PARIJA	
	CMP/425/2022	MP		623/2025
115	D-CMP/15987/2025	PRASANT @ PRASANT KUMAR NAYAK	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		624/2025
116	D-CMP/16018/2025	PRAMILA BARIK	KARUNAKAR GAYA	
	CMP/ /	MP		625/2025
117	D-CMP/16070/2025	KUMARI KALYANI GAJAPATI	PRASANNA KUMAR MISHRA	
	CMP/ /	MP		626/2025
118	D-CMP/16110/2025	SWARNAPRAVA DAS	TANMAY MISHRA	
	CMP/ /	MP		627/2025
119	D-CMP/16151/2025	NAGEN KUMAR NAYAK	S.S.RAO	
	CMP/ /	MP		628/2025
120	D-CMP/16151/2025	NAGEN KUMAR NAYAK	S.S.RAO	
	CMP/ /	MP		629/2025

121	D-CMP/16190/2025 CMP/ /	KALPANA MOHAPATRA MP	VIVEKANANDA JENA	630/2025
122	D-CMP/16080/2025 CMP/ /	ABHYA KUMAR PRADHAN MP	SUDHANSU SEKHAR JENA	631/2025
123	D-CMP/12957/2025 CMP/ /	GOBINDA CHANDRA JENA MP	PRASANNA KUMAR RATH	632/2025
124	D-CMP/16226/2025 CMP/ /	FAKIR NAIK MP	ARUN KUMAR DAS 1	633/2025
125	D-CMP/16250/2025 CMP/ /	SIBA MAJHI MP	BYOMOKESH SAHOO	634/2025
126	D-CMP/16254/2025 CMP/ /	URMILA CHARTARJEE @ URMILA MISHRA MP	CHARTARJEE MISHRA	635/2025
127	D-CMP/16256/2025 CMP/ /	LAXMI MALLIK MP	SUBHRANSU BHUSAN MOHANTY	636/2025
128	D-CMP/16250/2025 CMP/ /	SIBA MAJHI MP	BYOMOKESH SAHOO	637/2025
129	D-CMP/16262/2025 CMP/ /	AMITA DALAI MP	ABAKASH NANDA	638/2025
130	D-CMP/16269/2025 CMP/ /	AMITA DALAI MP	ABAKASH NANDA	639/2025
131	D-ABLAPL/5452/2025 ABLAPL/2077/2025	AHALYA MAHUNTA MP		865/2025
132	D-ABLAPL/1043/2025 ABLAPL/496/2025	SUMITRA BEHERA MP		866/2025
133	D-ABLAPL/24757/2024 ABLAPL/8991/2024	ABHAYA KUMAR SWAIN MP		867/2025
134	D-ABLAPL/26334/2024 ABLAPL/9863/2024	DINABANDHU NAYAK MP		868/2025
135	D-ABLAPL/7764/2025 ABLAPL/2941/2025	DEEPAK PRADHAN MP		869/2025
136	D-ABLAPL/10050/2025 ABLAPL/3997/2025	SARATA BERIHA MP	GHANASHYAM DASH	870/2025
137	D-ABLAPL/10669/2025 ABLAPL/4179/2025	SAROJ SAHOO MP		871/2025
138	D-ABLAPL/10001/2025 ABLAPL/3927/2025	BHAWANI SANKAR SUNA MP		872/2025
139	D-ABLAPL/6453/2023 ABLAPL/6453/2023	NIRANJAN KAR MP		873/2025
140	D-ABLAPL/3758/2020 ABLAPL/3758/2020	ABDUL JARIF KHAN MP		874/2025
141	D-MACA/364/2023 MACA/364/2023	MANAGER, M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO. LTD. MP		1073/2025
142	D-MACA/23594/2024 MACA/486/2024	B.M., ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., ANGUL MP		1074/2025
143	D-MACA/15867/2025 MACA/ /	D.M., M/S. UNITED INDIA INSURANCE CO. LTD. MP		1075/2025
144	D-MACA/15899/2025 MACA/ /	DAIMATI KUANAR MP	PRADEEP KUMAR MISHRA	1076/2025
145	D-MACA/15899/2025 MACA/ /	DAIMATI KUANAR MP	PRADEEP KUMAR MISHRA	1077/2025
146	D-MACA/15907/2025 MACA/ /	RAKESH TANTI MP	PRADEEP KUMAR MISHRA	1078/2025
147	D-MACA/15925/2025 MACA/ /	MAUJA NAIK MP	PRADEEP KUMAR MISHRA	1079/2025
148	D-MACA/15925/2025 MACA/ /	MAUJA NAIK MP	PRADEEP KUMAR MISHRA	1080/2025
149	D-MACA/15934/2025 MACA/ /	BINITA KHADIA MP	PRADEEP KUMAR MISHRA	1081/2025
150	D-MACA/15946/2025 MACA/ /	SARTIK BERIHA MP	PRADEEP KUMAR MISHRA	1082/2025
151	D-MACA/15984/2025 MACA/ /	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	1083/2025
152	D-MACA/15984/2025	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	

	MACA/ /	MP		1084/2025
153	D-MACA/16002/2025	DILLIP KUMAR MAHARANA	BISHNU BRATA SINGH	
	MACA/ /	MP		1085/2025
154	D-MACA/16008/2025	DIPTIMAYEE NAYAK	BISHNU BRATA SINGH	
	MACA/ /	MP		1086/2025
155	D-MACA/16008/2025	DIPTIMAYEE NAYAK	BISHNU BRATA SINGH	
	MACA/ /	MP		1087/2025
156	D-MACA/15988/2025	SHILA LAHARIAA	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1088/2025
157	D-MACA/20385/2024	M. LEGAL, ORIENTAL INSURANCE CO. LTD	DAM ALI KHAN	
	MACA/498/2024	MP		1089/2025
158	D-MACA/14354/2025	CHOLA MS GENERAL INSURANCE CO.LTD	KOMNATH ROY	
	MACA/ /	MP		1090/2025
159	D-MACA/14360/2025	CHOLA MS GENERAL INSURANCE CO.LTD	KOMNATH ROY	
	MACA/ /	MP		1091/2025
160	D-MACA/16172/2025	THE NEW INDIA ASSURANCE CO. LTD., K	PRADKASH KUMAR MOHANTY	
	MACA/ /	MP		1092/2025
161	D-MACA/16172/2025	THE NEW INDIA ASSURANCE CO. LTD., K	PRADKASH KUMAR MOHANTY	
	MACA/ /	MP		1093/2025
162	D-MACA/1216/2023	SUMAN AGARWAL	BIGYAN KUMAR SHARMA	
	MACA/1216/2023	MP		1094/2025
163	D-CRLMC/11919/2025	ARJUN NAIK		
	CRLMC/ /	MP		1112/2025
164	D-CRLMC/10465/2025	OKILA SAHU	SATYA RANJAN MULIA	
	CRLMC/1485/2025	MP		1113/2025
165	D-CRLMC/28047/2024	DR. TAPAN KUMAR SATAPATHY	ANIRUDHA DAS	
	CRLMC/3607/2024	MP		1114/2025
166	D-CRLMC/38996/2024	MONALISHA NAYAK	RAMAKANTA NAYAK	
	CRLMC/88/2025	MP		1115/2025
167	D-CRLMC/9391/2025	KRUSHNA SAHU@KRUSHNA CHANDRA SAHOO		
	CRLMC/1319/2025	MP		1116/2025
168	D-CRLMC/31419/2024	AJAY AGARWAL	DEVASHIS PANDA	
	CRLMC/3968/2024	MP		1117/2025
169	D-CRLMC/3284/2025	BISHAL BEHERA @ BANTY		
	CRLMC/485/2025	MP		1118/2025
170	D-CRLMC/28903/2024	SASMITA PRADHAN		
	CRLMC/3657/2024	MP		1119/2025
171	D-CRLMC/12001/2025	DILLIP MARTHA @ DILIP KUMAR MARTHA	LOK KUMAR PANDA	
	CRLMC/ /	MP		1120/2025
172	D-CRLMC/12016/2025	RANJANA MISRA	ANUP KUMAR PATNAIK	
	CRLMC/ /	MP		1121/2025
173	D-CRLMC/12019/2025	MAKAR BEHERA	ANUP KUMAR PATNAIK	
	CRLMC/ /	MP		1122/2025
174	D-CRLMC/3681/2023	PREMANANDA JENA		
	CRLMC/3681/2023	MP		1123/2025
175	D-CRLMC/12025/2025	ROHIT KUMAR PRADHAN	MANAS KUMAR CHAND	
	CRLMC/ /	MP		1124/2025
176	D-CRLMC/12027/2025	MIR IBNAM @ MIR IBANAM	PRANAYA KUMAR DASH	
	CRLMC/ /	MP		1125/2025
177	D-CRLMC/12055/2025	SUNIL SETHI	PRASANNA KUMAR MISHRA	
	CRLMC/ /	MP		1126/2025
178	D-CRLMC/12078/2025	RATNAKAR DASH	SURAJ MOHANTY	
	CRLMC/ /	MP		1127/2025
179	D-CRLMC/12085/2025	K.LINGARAJ REDDY	SURAJ MOHANTY	
	CRLMC/ /	MP		1128/2025
180	D-CRLMC/12099/2025	SUJIT KHATUA	DEBABRATA DASH	
	CRLMC/ /	MP		1129/2025
181	D-CRLMC/12110/2025	ALEKHA CHANDRA MOHANTY	DEBIDUTTA MOHAPATRA	
	CRLMC/ /	MP		1130/2025
182	D-CRLMC/4747/2025	SANTOSH KUMAR MAHANTA		
	CRLMC/866/2025	MP		1131/2025
183	D-CRLMC/12123/2025	PINAKI NANDA	MANASI MOHAPATRA	
	CRLMC/ /	MP		1132/2025

184	D-CRLMC/4180/2025 CRLMC/651/2025	SANJAY DAS MP	ASHOK DAS	1133/2025
185	D-CRLMC/12148/2025 CRLMC/ /	BANCHANIDHI DALAI MP	NIHAR RANJAN SAHOO	1134/2025
186	D-CRLA/270/2021 CRLA/270/2021	SURENDRA JANI MP	SRINIBAS PARIJA	1151/2025
187	D-CRLA/231/2015 CRLA/231/2015	ABHIMANYU GOUDA MP	M/S.PRASANNA KU.MISHRA, M/S SRINIVAS PARIJA, D.K.SAHOO	1152/2025
188	D-CRLA/7224/2024 CRLA/235/2024	SADANANDA MAHANTA @ MAHATO MP	AJAYA KUMAR MOHARANA	1153/2025
189	D-CRLA/672/2018 CRLA/672/2018	RANJAN MOHANTA MP	ABHAYA KUMAR PARIDA	1154/2025
190	D-CRLA/35061/2024 CRLA/1248/2024	GANESH CHANDRA JENA MP		1155/2025
191	D-CRLA/11944/2025 CRLA/ /	SATYABRATA RANA MP	MANOJ BIHARI DAS	1156/2025
192	D-CRLA/11944/2025 CRLA/ /	SATYABRATA RANA MP	MANOJ BIHARI DAS	1157/2025
193	D-CRLA/17229/2024 CRLA/610/2024	DON @ BIKRAM PAL MP	SUSHANTA KUMAR SAMANTARAY	1158/2025
194	D-CRLA/11983/2025 CRLA/ /	UGRESAN SETHI @ SETHY MP	TRILOCHAN NANDA	1159/2025
195	D-CRLA/11983/2025 CRLA/ /	UGRESAN SETHI @ SETHY MP	TRILOCHAN NANDA	1160/2025
196	D-CRLA/678/2023 CRLA/678/2023	SIBA KAR MP	PRASANTA KUMAR SAHOO	1161/2025
197	D-CRLA/7115/2025 CRLA/313/2025	DAITYARI CHARAN NAHAK MP	BHABANI SHANKAR DASPARIDA	1162/2025
198	D-CRLA/10508/2025 CRLA/434/2025	SUKANTA KUMAR DAS MP	DEBASNAN DAS	1163/2025
199	D-CRLA/12086/2025 CRLA/ /	RANJIT BEHERA @ SSIPINI @ SIPUNI BEHERA MP	BRASH CHANDRA PARIJA	1164/2025
200	D-CRLA/12086/2025 CRLA/ /	RANJIT BEHERA @ SSIPINI @ SIPUNI BEHERA MP	BRASH CHANDRA PARIJA	1165/2025
201	D-CRLA/12103/2025 CRLA/ /	NAYAN BAG MP	SUSHANTA KUMAR JOSHI	1166/2025
202	D-CRLA/12103/2025 CRLA/ /	NAYAN BAG MP	SUSHANTA KUMAR JOSHI	1167/2025
203	D-CRLA/12128/2025 CRLA/ /	SWAGAT KUMAR SAHOO MP	MANAS KUMAR CHAND	1168/2025
204	D-CRLA/639/2016 CRLA/639/2016	PRASANTA DANDASENA MP	M/S.RABI NARAYAN BEHERA, MR.JULU KHANSAMA	1169/2025
205	D-WA/629/2023 WA/629/2023	PRANGYA PARAMITA HARICHANDAN MP	AVIJIT PATNAIK	2076/2025
206	D-WA/15823/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2077/2025
207	D-WA/15823/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2078/2025
208	D-WA/15823/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2079/2025
209	D-WA/15824/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2080/2025
210	D-WA/15824/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2081/2025
211	D-WA/15825/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL,A.G.A	2082/2025
212	D-WA/15825/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL,A.G.A	2083/2025
213	D-WA/15826/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2084/2025
214	D-WA/15826/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2085/2025
215	D-WA/15827/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	

	WA/ /	MP		2086/2025
216	D-WA/15827/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	
	WA/ /	MP		2087/2025
217	D-WA/15827/2025	STATE OF ODISHA	AISHWARYA DASH,A.G.A	
	WA/ /	MP		2088/2025
218	D-WA/15828/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		2089/2025
219	D-WA/15828/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		2090/2025
220	D-WA/15828/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		2091/2025
221	D-WA/15829/2025	STATE OF ODISHA	AISWARYA DASH,A.S.C	
	WA/ /	MP		2092/2025
222	D-WA/15829/2025	STATE OF ODISHA	AISWARYA DASH,A.S.C	
	WA/ /	MP		2093/2025
223	D-WA/15931/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		2094/2025
224	D-WA/15931/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		2095/2025
225	D-WA/15931/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		2096/2025
226	D-WA/16036/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2097/2025
227	D-WA/16036/2025	STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A	
	WA/ /	MP		2098/2025
228	D-WA/48624/2024	RITA PRIYADARSINI MOHANTY	SRINIVAS MOHANTY	
	WA/3156/2024	MP		2099/2025
229	D-WA/16130/2025	MISSION DIRECTOR, N.H.M, BBSR	RAMDAS ACHARY	
	WA/ /	MP		2100/2025
230	D-WA/16130/2025	MISSION DIRECTOR, N.H.M, BBSR	RAMDAS ACHARY	
	WA/ /	MP		2101/2025
231	D-WA/16130/2025	MISSION DIRECTOR, N.H.M, BBSR	RAMDAS ACHARY	
	WA/ /	MP		2102/2025
232	D-WA/16146/2025	MISSION DIRECETOR, N.H.M., BBSR	RAMDAS ACHARY	
	WA/ /	MP		2103/2025
233	D-WA/16146/2025	MISSION DIRECETOR, N.H.M., BBSR	RAMDAS ACHARY	
	WA/ /	MP		2104/2025
234	D-WA/16146/2025	MISSION DIRECETOR, N.H.M., BBSR	RAMDAS ACHARY	
	WA/ /	MP		2105/2025
235	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		2106/2025
236	D-WA/8589/2025	COMMISSIONER CUM SECY, REVENUE AND DISTRICT MUNSIF OFFICE, VISVESVARAYA P.K.PANDA		
	WA/524/2025	MP		2107/2025
237	D-WA/16239/2025	MANAGING COMMITTEE, JAGABALIA VOCATIONAL HIGH SCHOOL, PURI		
	WA/ /	MP		2108/2025
238	D-WA/16239/2025	MANAGING COMMITTEE, JAGABALIA VOCATIONAL HIGH SCHOOL, PURI		
	WA/ /	MP		2109/2025
239	D-WA/16239/2025	MANAGING COMMITTEE, JAGABALIA VOCATIONAL HIGH SCHOOL, PURI		
	WA/ /	MP		2110/2025
240	D-WA/16302/2025	PAKA SAHOO	MAHESWAR MOHANTY	
	WA/ /	MP		2111/2025
241	D-WP(C)/10475/2025	TRAHIB MOHANTY	SUJIT KUMAR SAHU	
	WP(C)/10436/2025	MP		6538/2025
242	D-WP(C)/15811/2025	MAHALAXMI BLOCK STARA MAHASANGHAMAJIT MANMITH DAS		
	WP(C)/ /	MP		6539/2025
243	D-WP(C)/15818/2025	SASMITA SWAIN	NIRANJAN LENKA	
	WP(C)/10806/2025	MP		6540/2025
244	D-WP(C)/15816/2025	JAYANTI MAHANTY @ JAYANTI MOHANTY	RAJJEET ROY	
	WP(C)/ /	MP		6541/2025
245	D-WP(C)/15025/2025	PRASANTA PATRA	SRINIVAS MOHANTY	
	WP(C)/ /	MP		6542/2025
246	D-WP(C)/15830/2025	MANORANJAN MOHANTY	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		6543/2025

247	D-WP(C)/15832/2025 WP(C)/ /	ADARSHA RANJAN SWAIN MP	BIRAJA PRASANNA DAS	6544/2025
248	D-WP(C)/15834/2025 WP(C)/ /	PRAKASH CHANDRA DALAI MP	BIRAJA PRASANNA DAS	6545/2025
249	D-WP(C)/15837/2025 WP(C)/ /	SATULYA KUMAR MOHANTY MP	BIRAJA PRASANNA DAS	6546/2025
250	D-WP(C)/15838/2025 WP(C)/10828/2025	JHULA DEI MP	SUJATA JENA	6547/2025
251	D-WP(C)/15812/2025 WP(C)/ /	ANCHALIKA MAHASANGHA MP	ATMAJIT MANMITH DAS	6548/2025
252	D-WP(C)/12870/2025 WP(C)/9232/2025	SABITA PANIGRAHI MP	BUDHIRAM DAS	6549/2025
253	D-WP(C)/15841/2025 WP(C)/ /	KAMALESH PRASAD GOUDA MP	SHAKTI DATTA TRIPATHY	6550/2025
254	D-WP(C)/15842/2025 WP(C)/ /	RAGHU MALLICK @ SAMAL MP	NIRANJAN ROUT	6551/2025
255	D-WP(C)/15843/2025 WP(C)/ /	BATAKRISHNA MALLIK MP	SANGRAM KUMAR SINGH	6552/2025
256	D-WP(C)/15845/2025 WP(C)/ /	ANAND KUMAR AGRAWAL MP	DHANANJAYA MUND	6553/2025
257	D-WP(C)/15844/2025 WP(C)/10735/2025	RASMITA PRADHAN MP	AGASTI KANUNGO	6554/2025
258	D-WP(C)/15849/2025 WP(C)/10733/2025	SOCIAL ACTIVITIES AND HEALTH ADVANCEMENT SOCIETY MP	SCHEMATA SHRA	6555/2025
259	D-WP(C)/4424/2025 WP(C)/3649/2025	DILLIP BAL MP		6556/2025
260	D-WP(C)/13079/2025 WP(C)/9403/2025	MINATI RANI SAHOO MP		6557/2025
261	D-WP(C)/15815/2025 WP(C)/ /	ANIL KUMAR DASH @ ANIL DASH MP	RAJENDRA NARAYAN ROUT	6558/2025
262	D-WP(C)/13081/2025 WP(C)/9387/2025	BINODINEE SAHOO MP		6559/2025
263	D-WP(C)/15876/2025 WP(C)/10811/2025	UMAKANTA PANI MP	AMIT PRASAD BOSE	6560/2025
264	D-WP(C)/13165/2025 WP(C)/9452/2025	SANKAR SETHY MP		6561/2025
265	D-WP(C)/15819/2025 WP(C)/10796/2025	SUSMITA RAUL MP	RANJAN KUMAR ROUT	6562/2025
266	D-WP(C)/15894/2025 WP(C)/10834/2025	SAROJ KUMAR TRIPATHY MP	TRILOCHAN NANDA	6563/2025
267	D-WP(C)/15897/2025 WP(C)/10832/2025	LAXMIDHAR DASH MP	TRILOCHAN NANDA	6564/2025
268	D-WP(C)/15900/2025 WP(C)/10830/2025	SARATA CHANDRA PRADHAN MP	TRILOCHAN NANDA	6565/2025
269	D-WP(C)/15906/2025 WP(C)/10820/2025	BIJAY KUMAR TRIPATHY MP	TRILOCHAN NANDA	6566/2025
270	D-WP(C)/47284/2024 WP(C)/27955/2024	MANOHAR CHOUDHURY MP	HEMANTA KUMAR RATSINGH	6567/2025
271	D-WP(C)/15904/2025 WP(C)/10836/2025	SURENDRANATH BEHERA MP	AKSHAYA KUMAR JENA	6568/2025
272	D-WP(C)/15910/2025 WP(C)/10827/2025	MURALIDHAR SAHOO MP	TRILOCHAN NANDA	6569/2025
273	D-WP(C)/15912/2025 WP(C)/ /	DHARANIDHAR MALLICK MP	AKSHAYA KUMAR JENA	6570/2025
274	D-WP(C)/15914/2025 WP(C)/10825/2025	SUBASH CHANDRA DASH MP	TRILOCHAN NANDA	6571/2025
275	D-WP(C)/9309/2018 WP(C)/9309/2018	SANKAR BEHERA MP	M/S.ANTARYAMI SWAIN	6572/2025
276	D-WP(C)/15919/2025 WP(C)/ /	CHIEF GENERAL MANAGER, IB VALLEY AREA MP	IB VALLEY AREA COALFIELDS LTD	6573/2025
277	D-WP(C)/15922/2025 WP(C)/ /	R.MURALI KRISHNA PATNAIK MP	HEMANTA KUMAR RATSINGH	6574/2025
278	D-WP(C)/15926/2025	SOMYA RANJAN SAHOO	HEMANTA KUMAR RATSINGH	

	WP(C)/ /	MP		6575/2025
279	D-WP(C)/15915/2025	GUNJAN PATTNAIK	MANAS PATI	
	WP(C)/ /	MP		6576/2025
280	D-WP(C)/1156/2024	DIPAK MOHAPATRA	SARAT CHANDRA MEKAP	
	WP(C)/859/2024	MP		6577/2025
281	D-WP(C)/15928/2025	SANTOSH PATTANAIAK	HEMANTA KUMAR RATSINGH	
	WP(C)/ /	MP		6578/2025
282	D-WP(C)/15935/2025	ANIL KUMAR SAHOO	ARUN KUMAR PATRA	
	WP(C)/ /	MP		6579/2025
283	D-WP(C)/31629/2024	BASUDEV TUDU	GYANA RANJAN SETHI	
	WP(C)/17941/2024	MP		6580/2025
284	D-WP(C)/15918/2025	JEEVAN JYOTI BLOCK LEVEAL MAHASAN	RAHUL KUMAR MAHANTA	
	WP(C)/ /	MP		6581/2025
285	D-WP(C)/51246/2024	NABANITA KAPAT PATRA	GOPINATH MISHRA	
	WP(C)/31072/2024	MP		6582/2025
286	D-WP(C)/15962/2025	GADADHAR PRADHAN	SUBAS CHANDRA DAS	
	WP(C)/ /	MP		6583/2025
287	D-WP(C)/15966/2025	MAKARDHWAJ KALSAI	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		6584/2025
288	D-WP(C)/15985/2025	KARUNAKAR BARIK	JAYDEEP PAL	
	WP(C)/ /	MP		6585/2025
289	D-WP(C)/15920/2025	SAGAR TANAYA MISSION SHAKTI FEDERATION	RAJENDR KUMAR MAHANTA	
	WP(C)/ /	MP		6586/2025
290	D-WP(C)/15994/2025	MANASI PRUSTY @ SAHOO	BHAGABAN BEHERA	
	WP(C)/ /	MP		6587/2025
291	D-WP(C)/15995/2025	MANOJ KUMAR MISHRA	GYANA RANJAN MOHAPATRA	
	WP(C)/ /	MP		6588/2025
292	D-WP(C)/15968/2025	SUBASH CHANDRA PANDA	MANAS PATI	
	WP(C)/ /	MP		6589/2025
293	D-WP(C)/15998/2025	MANJULATA DAS	PARSURAM PANDA	
	WP(C)/ /	MP		6590/2025
294	D-WP(C)/16005/2025	SK. ABDUL RAHIM	DEBAKANTA MOHANTY	
	WP(C)/10809/2025	MP		6591/2025
295	D-WP(C)/16004/2025	RAKESH PANDA	DEBASHISH KUMAR PANDA	
	WP(C)/ /	MP		6592/2025
296	D-WP(C)/16006/2025	NITYANANDA FARAK	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		6593/2025
297	D-WP(C)/50522/2024	PRABODA KUMAR BEHERA		6594/2025
	WP(C)/30665/2024	MP		
298	D-WP(C)/16009/2025	KARTIK CHANDRA SAHOO	GYANA RANJAN MOHAPATRA	
	WP(C)/ /	MP		6595/2025
299	D-WP(C)/16010/2025	PRAVATI TOPNO	JAGABANDHU SAHU	
	WP(C)/ /	MP		6596/2025
300	D-WP(C)/15972/2025	MAHIMA PRASAD SAHU	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		6597/2025
301	D-WP(C)/16021/2025	RAJIB PATTNAIK	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		6598/2025
302	D-WP(C)/9306/2025	JALESWAR MALLIK	DR.NIRANJAN SWAIN	
	WP(C)/7075/2025	MP		6599/2025
303	D-WP(C)/31073/2022	PRASANTA KUMAR DWIBEDY		6600/2025
	WP(C)/31073/2022	MP		
304	D-WP(C)/23504/2024	ABINASH SAHOO	AMITABH MISHRA	
	WP(C)/17034/2024	MP		6601/2025
305	D-WP(C)/13157/2025	M/S. CAPITAL INDANE, SAMANTARAPUR, SHERANA	DEBAKANTA MOHANTY, BISWAJIT NAYAK	
	WP(C)/9382/2025	MP		6602/2025
306	D-WP(C)/16026/2025	RANJITA DAS	SAROJ KUMAR PADHY	
	WP(C)/ /	MP		6603/2025
307	D-WP(C)/13115/2025	JYOTIRMA YEE ROUT	KRUSHNA CHANDRA DASH	
	WP(C)/9397/2025	MP		6604/2025
308	D-WP(C)/13115/2025	JYOTIRMA YEE ROUT	KRUSHNA CHANDRA DASH	
	WP(C)/9397/2025	MP		6605/2025
309	D-WP(C)/1758/2025	RABI BEHERA	M/S. SUBIR PALIT, SUDHASHREE PASAYAT	
	WP(C)/2046/2025	MP		6606/2025

310	D-WP(C)/48880/2024 WP(C)/29448/2024	SABITA PUJARI MP	NIRANJAN LENKA	6607/2025
311	D-WP(C)/15980/2025 WP(C)/ /	BLOCK MISSION SHAKTI FEDERATION MP	RAJIV KUMAR MAHANTA	6608/2025
312	D-WP(C)/16033/2025 WP(C)/10843/2025	BASANTA-SURYA EDUCATIONAL CHARITABLE TRUST MP	ANIL PRUSTIA KARGARH	6609/2025
313	D-WP(C)/46938/2024 WP(C)/28472/2024	GOBINDA NAIK MP	MANOJ KUMAR PANDA	6610/2025
314	D-WP(C)/13467/2025 WP(C)/9643/2025	KHIROD PRASAD ROUT MP	TANMAY MISHRA	6611/2025
315	D-WP(C)/13467/2025 WP(C)/9643/2025	KHIROD PRASAD ROUT MP	BUDHADEV ROUTRAY	6612/2025
316	D-WP(C)/47129/2024 WP(C)/31464/2024	M/S. NATIONAL ALUMINIUM COMPANY LTD MP	LITANKAR MISHRA	6613/2025
317	D-WP(C)/1108/2025 WP(C)/1593/2025	SHYAM SUNDAR ROUTRAY @ SHYAM SUBHADRA MP	BIDAR MOHANTY	6614/2025
318	D-WP(C)/1108/2025 WP(C)/1593/2025	SHYAM SUNDAR ROUTRAY @ SHYAM SUBHADRA MP	BIDAR MOHANTY	6615/2025
319	D-WP(C)/1108/2025 WP(C)/1593/2025	SHYAM SUNDAR ROUTRAY @ SHYAM SUBHADRA MP	BIDAR MOHANTY	6616/2025
320	D-WP(C)/16043/2025 WP(C)/ /	M/S.BEEKAY STEEL INDUSTRIES LIMITED MP	KOLKATRIPATHY	6617/2025
321	D-WP(C)/6715/2024 WP(C)/3726/2024	M/S. OLIVINE INTERNATIONAL, KOLKATA MP	KOUSIK ANANDA GURU	6618/2025
322	D-WP(C)/1119/2025 WP(C)/1544/2025	SHYAM SUNDAR ROUTRAY @ SHYAM SUBHADRA MP	BIDAR MOHANTY	6619/2025
323	D-WP(C)/1119/2025 WP(C)/1544/2025	SHYAM SUNDAR ROUTRAY @ SHYAM SUBHADRA MP	BIDAR MOHANTY	6620/2025
324	D-WP(C)/16046/2025 WP(C)/ /	M/S.EMAMI PAPER MILLS, BALESWAR MP	MADHAB LAL AGARWAL	6621/2025
325	D-WP(C)/1119/2025 WP(C)/1544/2025	SHYAM SUNDAR ROUTRAY @ SHYAM SUBHADRA MP	BIDAR MOHANTY	6622/2025
326	D-WP(C)/16059/2025 WP(C)/ /	SUJATA NATH MP	SUBHASREE MOHANTY	6623/2025
327	D-WP(C)/5540/2025 WP(C)/4384/2025	POULTRY TRADERS ASSOCIATION OF ODISHA MP	SANMISHRA KATIKIA	6624/2025
328	D-WP(C)/16065/2025 WP(C)/ /	SHYAMSUNDAR SAHOO MP	JEEVANJYOTI MOHANTY	6625/2025
329	D-WP(C)/16067/2025 WP(C)/ /	AHELI PADHAN @ AHELI BHUE MP	ARJUNA CHARANA BEHERA	6626/2025
330	D-WP(C)/16075/2025 WP(C)/ /	BRAJA GOPAL BADHUK MP	NIRANJAN LENKA	6627/2025
331	D-WP(C)/16077/2025 WP(C)/ /	JOGENDRA KUMAR MOHANTY MP	GYANA RANJAN MAHAPATRA	6628/2025
332	D-WP(C)/16081/2025 WP(C)/ /	M/S BLACK PAGODA TEXTCRAFT PVT. LTD MP	JIBBAR THA MISHRA	6629/2025
333	D-WP(C)/15838/2025 WP(C)/10828/2025	JHULA DEI MP	SUJATA JENA	6630/2025
334	D-WP(C)/16111/2025 WP(C)/ /	M/S. SUBHAM MODERN RICE MILL, NABARANGPUR MP	PRANAV KISHORE HARICHANDAN	6631/2025
335	D-WP(C)/16126/2025 WP(C)/ /	ABHIRAM SAHOO MP	ANJAN KUMAR BISWAL	6632/2025
336	D-WP(C)/36443/2023 WP(C)/36443/2023	SUSANTA NAIK MP	NILAMADHAB PRAHARAJ	6633/2025
337	D-WP(C)/16132/2025 WP(C)/ /	RADHA MOHAN DAS MP	LAXMIKANTA MOHANTY	6634/2025
338	D-WP(C)/54376/2024 WP(C)/32958/2024	LAXMIDHAR SAHOO MP		6635/2025
339	D-WP(C)/3273/2025 WP(C)/2709/2025	SUBASH CHANDRA SWAIN MP	SANJAY KUMAR BEHERA	6636/2025
340	D-WP(C)/16112/2025 WP(C)/ /	SAMBHUNATH SAHOO MP	KRISHNA CHANDRA SAHU	6637/2025
341	D-WP(C)/3269/2025	RAKESH ROSHAN DAS	SANJAY KUMAR BEHERA	

	WP(C)/2711/2025	MP		6638/2025
342	D-WP(C)/16142/2025 WP(C)/ /	MP PRADEEP KUMAR SAHU	SANTOSH KUMAR NANDA	6639/2025
343	D-WP(C)/16143/2025 WP(C)/ /	MP AKSHAYA KUMAR MOHANTY	SASWATA PATNAIK	6640/2025
344	D-WP(C)/16145/2025 WP(C)/ /	MP SANTOSHINI SAHU	SUBHANKAR ROUT	6641/2025
345	D-WP(C)/16147/2025 WP(C)/ /	MP SOUBHAGYA HARICHANDAN	DR.PATANJALI TRIPATHY	6642/2025
346	D-WP(C)/16148/2025 WP(C)/ /	MP ANITA MUKHERJEE	SANTOSH KUMAR NANDA	6643/2025
347	D-WP(C)/16121/2025 WP(C)/ /	MP MADHABA BHUTIA	ATUL TRIPATHY	6644/2025
348	D-WP(C)/15970/2025 WP(C)/ /	MP AJAYA PADHAN	MANAS PATI	6645/2025
349	D-WP(C)/25687/2024 WP(C)/14678/2024	MP TANA MURMU	PRASANTA KUMAR MISHRA	6646/2025
350	D-WP(C)/16150/2025 WP(C)/ /	MP M/S LAXMI BARAHA AUTO UDYOG	UPENDRA KUMAR SAMAL	6647/2025
351	D-WP(C)/16155/2025 WP(C)/ /	MP SHIBAKAR MUDULI	BIBHUTI BHUSAN SWAIN	6648/2025
352	D-WP(C)/16160/2025 WP(C)/ /	MP M/S. SOCIETY FOR ENVIRONMENTAL, PRODUCTION AND DEVELOPMENT,	BHADRAK	6649/2025
353	D-WP(C)/16166/2025 WP(C)/ /	MP BINJHARPUR ACS, JAJPUR	ARUPANANDA GOSWAMY	6650/2025
354	D-WP(C)/16171/2025 WP(C)/ /	MP RAJKRISHNA PANDIT	MANOJ KUMAR PANDA	6651/2025
355	D-WP(C)/16123/2025 WP(C)/ /	MP DALI BHUTIA	ATUL TRIPATHY	6652/2025
356	D-WP(C)/16174/2025 WP(C)/ /	MP UPOENDRA MOHANTY @ NANDA MOHANTA	RANJAN KUMAR NAYAK	6653/2025
357	D-WP(C)/16181/2025 WP(C)/ /	MP PRAHALLAD DAS @ KULA	RANJAN KUMAR NAYAK	6654/2025
358	D-WP(C)/16180/2025 WP(C)/ /	MP EXECUTIVE ENGINEER (ELECT.), TPWODIPRASANT KUMAR MISHRA	PRASANTA KUMAR SATAPATHY	6655/2025
359	D-WP(C)/16182/2025 WP(C)/ /	MP JHUTUNA GRAMA PANCHAYAT STARIYASUNESH KUMAR MOUDHURY	SUNESH KUMAR MOUDHURY	6656/2025
360	D-WP(C)/16184/2025 WP(C)/ /	MP BABAJI SETHI	RANJAN KUMAR NAYAK	6657/2025
361	D-WP(C)/16167/2025 WP(C)/ /	MP NILAMBAR MAJHI	SATYA NARAYAN MISHRA 4	6658/2025
362	D-WP(C)/16186/2025 WP(C)/ /	MP MANORANJAN PATEL	DEEPAK RANJAN SUNDARAY	6659/2025
363	D-WP(C)/16188/2025 WP(C)/ /	MP JAGANNATH SETHY	RANJAN KUMAR NAYAK	6660/2025
364	D-WP(C)/16192/2025 WP(C)/ /	MP LAXMIDHAR SETHY	RANJAN KUMAR NAYAK	6661/2025
365	D-WP(C)/16194/2025 WP(C)/ /	MP M/S. SAI BABA GLASS HOUSE, CUTTACK	PRASANTA KUMAR SATAPATHY	6662/2025
366	D-WP(C)/16170/2025 WP(C)/ /	MP CHITROTPALA BLOCK MAHASANGHA, BIRMAVILKUMBIRMAHANTA	BIRMAVILKUMBIRMAHANTA	6664/2025
367	D-WP(C)/16199/2025 WP(C)/ /	MP SRI SRI SAPNESWAR MAHAPRABHU URNAGORNA PRASAD JENA	GORNA PRASAD JENA	6665/2025
368	D-WP(C)/16128/2025 WP(C)/ /	MP CHETANA MAHILA MAHASANGHA	RAJIV KUMAR MAHANTA	6666/2025
369	D-WP(C)/16206/2025 WP(C)/ /	MP NARAYAN ROUT	BIBHU PRASAD DAS	6667/2025
370	D-WP(C)/16198/2025 WP(C)/ /	MP SUBASH CHANDRA CHAKRABORTY	SUBHRANSU BHUSAN MOHANTY	6668/2025
371	D-WP(C)/16173/2025 WP(C)/ /	MP KANAKLATA BHUTIA	ATUL TRIPATHY	6669/2025
372	D-WP(C)/16208/2025 WP(C)/ /	MP SARAT KUMAR UPADHYAYA	SUBHRANSU BHUSAN MOHANTY	6670/2025

373	D-WP(C)/37009/2021 WP(C)/37009/2021	ODISHA STATE BUREAU OF TEXT BOOK PREPARATION, BBSR MP		6671/2025
374	D-WP(C)/16217/2025 WP(C)/ /	MOHAMMAD MANSUR RAZA MP	SUBHRANSU BHUSAN MOHANTY	6672/2025
375	D-WP(C)/16216/2025 WP(C)/ /	SAROJINI BEHERA MP	PRADIPTA KISHORE BHUYAN	6673/2025
376	D-WP(C)/16219/2025 WP(C)/ /	KABITA NAYAK MP	SUBHRANSU BHUSAN MOHANTY	6674/2025
377	D-WP(C)/16175/2025 WP(C)/ /	PRAMODINI DHAL MP	PRABODHA CHANDRA NAYAK	6675/2025
378	D-WP(C)/16222/2025 WP(C)/ /	M/S.KHEM CHAND, UTTAR PRADESH MP	ISHWAR MOHANTY	6676/2025
379	D-WP(C)/16230/2025 WP(C)/ /	TIKILI BARIK MP	AJAYA KUMAR MOHARANA	6677/2025
380	D-WP(C)/16177/2025 WP(C)/ /	SHAKTIRUPA MISSION SHAKTI FEDERATION, KUMHANTA MP	MANOJ KUMAR MOHANTY	6678/2025
381	D-WP(C)/16235/2025 WP(C)/ /	BASANTI MALLICK MP	SK. ZAFARULLA	6679/2025
382	D-WP(C)/16134/2025 WP(C)/ /	NILAMBAR MAJHI MP	SATYA NARAYAN MISHRA	6680/2025
383	D-WP(C)/16240/2025 WP(C)/ /	SAKUNTALA PANDA MP	PRINCE PATNAIK	6681/2025
384	D-WP(C)/16179/2025 WP(C)/ /	NAYAN PRABHA DHAL MP	LALITENDU MISHRA	6682/2025
385	D-WP(C)/16244/2025 WP(C)/ /	ARUNA PRASAD MOHANTY MP	SUBHADUTTA ROUSTRAY	6683/2025
386	D-WP(C)/16248/2025 WP(C)/ /	DEBASISH BISOYI MP	RAJIB RATH	6684/2025
387	D-WP(C)/16253/2025 WP(C)/ /	UNION OF INDIA MP	SOUBHAGYA CHANDRA DEV DASH	6686/2025
388	D-WP(C)/16259/2025 WP(C)/ /	BISWARANJAN MOHANTY MP	SAIBRATA RATH	6687/2025
389	D-WP(C)/16263/2025 WP(C)/ /	NALINI KANTA CHANDRA MP	SUBHADUTTA ROUSTRAY	6688/2025
390	D-WP(C)/16251/2025 WP(C)/ /	SUKANTA KUMAR NANDA MP	MANOJ KUMAR MOHANTY	6689/2025
391	D-WP(C)/16268/2025 WP(C)/ /	LABANIKANTA NAIK MP	SUMITRA MOHANTY	6690/2025
392	D-WP(C)/16264/2025 WP(C)/ /	DISTRICT LEVEL MISSION SHAKTI FEDERATION, BARCAMP, KUMHANTA MP	MANOJ KUMAR MOHANTY	6691/2025
393	D-WP(C)/16272/2025 WP(C)/ /	PITABAS ROUT MP	ACHYUTANANDA PATTANAIK	6692/2025
394	D-WP(C)/16277/2025 WP(C)/ /	RABINDRA KUMAR DASH MP	NIRANJAN LENKA	6693/2025
395	D-WP(C)/16284/2025 WP(C)/ /	CHIKUMINA PATTNAIK MP	SUBHADUTTA ROUSTRAY	6694/2025
396	D-WP(C)/16283/2025 WP(C)/ /	RASHMIREKHA CHOUDHURY MP	SUBHADUTTA ROUSTRAY	6695/2025
397	D-WP(C)/16290/2025 WP(C)/ /	ANANTA KUMAR PARIDA MP	AMIT PRASAD BOSE	6696/2025
398	D-WP(C)/16293/2025 WP(C)/ /	SANU DAS MP	SAMARENDRA KUMAR MOHANTY	6697/2025
399	D-WP(C)/16294/2025 WP(C)/ /	RAMA CHANDRA PARHI MP	MAHESWAR MOHANTY	6698/2025
400	D-WP(C)/16299/2025 WP(C)/ /	PRADEEP KUMAR BAGARI MP	MANOJ KUMAR PANDA	6699/2025
401	D-WP(C)/16303/2025 WP(C)/ /	BALARAM PARIDA MP	KABI RANJAN MOHANTY	6700/2025
402	D-WP(C)/16306/2025 WP(C)/ /	M/S JSW STEEL LIMITED, KEONJHAR MP	SARADA PRASANNA SARANGI	6701/2025
403	D-WP(C)/16310/2025 WP(C)/ /	KIRAN KUMAR KANUNGO MP	ASHOK DAS	6702/2025
404	D-WP(C)/16312/2025	KUNKUMINA RAI	SRIKANTA MAHUNTA	

405	WP(C)/ / D-WP(C)/16313/2025 WP(C)/ /	MP SANTANU KUSUM @ PAN MP	PABITRA KUMAR NAYAK	6703/2025 6704/2025
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